

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/338/2025 BLAPL/165/2025	MANAS RANJAN BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /945 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001993/2024	AOR20220001648C202500001
2	D-BLAPL/339/2025	AJAY KUMAR NAIK VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BHANJPUR /329 /2024 () //	AOR20230000623C202500001
3	D-BLAPL/340/2025	SUMANTA MAHAPATRA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /407 /2024 () //	AOR20220000263C202500004
4	D-BLAPL/342/2025	SHIBA SHANKAR SAHU@BUDU SAHU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DIGAPAHANDI /378 /2024 () //	AOR20220001558C202500002
5	D-BLAPL/343/2025	ARJUN SINGH VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /407 /2024 () //	AOR20220000263C202500005
6	D-BLAPL/345/2025	SUMANTA MAHAPATRA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /408 /2024 () //	AOR20220000263C202500003
7	D-BLAPL/347/2025	ARJUN SINGH VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /408 /2024 () //	AOR20220000263C202500002
8	D-BLAPL/350/2025 BLAPL/170/2025	BIJAY KUMAR YADAV VS STATE OF ODISHA	KUMAR KASHYAP VS	SPL.TASK FORCE /36 /2021 A.D.J.,BALASORE(Baleshwar) Spl/0000305/2021	AOR20230000401C202500001
9	D-BLAPL/351/2025	SURAJ MUNDA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	AINTHAPALI /134 /2023 () //	
10	D-BLAPL/353/2025	JASPAL SINGH VS STATE OF ODISHA	RAKESH KUMAR DAS VS	NCB BHUBANESWAR /2 /2022 () //	
11	D-BLAPL/354/2025	PANCHAMI SAHU VS STATE OF ODISHA	KISHORE KUMAR NAIK VS	// () //	AOR20220000264C202500002

ORISSA HIGH COURT

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12	D-BLAPL/361/2025 BLAPL/167/2025	SONU @ AYUSH TIWARI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	JHARSUGUDA /596 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda) CT/0002585/2024	
13	D-BLAPL/366/2025 BLAPL/183/2025	ASHIS MOHARANA @ MUNA VS STATE OF ODISHA	DEVASHIS PANDA VS	NAYAGARH SADAR /157 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh) GR/0000656/2024	AOR20220001247C202500004
14	D-BLAPL/372/2025	PURNA @ PURNA CHANDRA MAHARANA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	PURUNAKATAK /77 /2022 () //	
15	D-BLAPL/373/2025	GUDU @ LOKANATH DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TALABANIA /187 /2024 () //	
16	D-BLAPL/374/2025 BLAPL/193/2025	KRUSHNA CHANDRA MOHAPATRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	PURI TOWN /480 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000081/2024	
17	D-BLAPL/376/2025	SUBHAM RAULA VS STATE OF ODISHA	HARAPRASAD SAHU VS	DIGAPAHANDI /422 /2024 () //	
18	D-BLAPL/379/2025	SUKANTA BINDHANI VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
19	D-BLAPL/381/2025 BLAPL/184/2025	CH LAXMAN REDDY VS STATE OF ODISHA	MITU KUMAR BISWAL VS	RAMBHA (KHALLIKOTE) /1 /2023 ADDL. DIST. AND SESSIONS JUDGE, KHALLIKOTE(Ganjam) ST/0000042/2023	AOD20240000430C202500001
20	D-BLAPL/383/2025 BLAPL/180/2025	BASU @ BASUDEV MANDAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SINGHADWAR PS /102 /2024 J.M.F.C.,PURI(Puri) GR/0000865/2024	
21	D-BLAPL/384/2025	BHOLANATH PANDI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /914 /2024 () //	
22	D-BLAPL/386/2025 BLAPL/185/2025	SIPUN @ LOKNATH PATTANAIAK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1046 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0002018/2024	
23	D-BLAPL/387/2025	AMIT KUMAR TRIPATHY	SOUMYA KANTA TRIPATHY	CHITRAKONDA /31 /2022	AOD20240000239C202500001

ORISSA HIGH COURT

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	BLAPL/181/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000043/2022	
24	D-BLAPL/388/2025 BLAPL/172/2025	DEEPAK SAHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /1028 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0002436/2024	
25	D-BLAPL/390/2025 BLAPL/186/2025	ASHIS MOHARANA @ MUNA VS STATE OF ODISHA	DEVASHIS PANDA VS	NAYAGARH SADAR /158 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh) GR/0000657/2024	AOR20220001247C202500005
26	D-BLAPL/394/2025	BHIMASEN DIGAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	KHANDAGIRI P.S. /875 /2024 () //	
27	D-BLAPL/396/2025	BIJAY BIRABARMA VS STATE OF ODISHA	RAMAKANTA PANDA VS	SPL.TASK FORCE /18 /2024 () //	AOD20240000348C202500003
28	D-BLAPL/398/2025	BINOD SAMAL @ AJU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	GURUDIJHATIA /62 /2024 () //	
29	D-BLAPL/402/2025	PRAKASH KUMAR BEHERA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	MANCHESWAR P.S. /593 /2024 () //	
30	D-BLAPL/403/2025	MANAS RANJAN PATI VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	NISCHINTAKOILI /35 /2024 () //	
31	D-BLAPL/406/2025	RAJU@RAJESH NAIK VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	BANARAPAL /326 /2024 () //	AOD20230000619C202500002
32	D-BLAPL/410/2025	DEEPAK KUMAR MAHANTA VS STATE OF ODISHA	SK. ZAFARULLA VS	CHAMPUA /39 /2022 () //	
33	D-BLAPL/412/2025 BLAPL/189/2025	SAMARA MADKAMI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /72 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000068/2023	
34	D-BLAPL/413/2025	RAGHU MUDULI VS	ASIT KUMAR JENA VS	MALKANGIRI /377 /2024 ()	

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FILING REPORT AS ON :06/01/2025

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35	D-BLAPL/414/2025	STATE OF ODISHA SHYAMA KHILLA VS	PRANAB KUMAR DAS VS	// MALKANGIRI /377 /2024 ()	
36	D-BLAPL/415/2025	STATE OF ODISHA ABINASH MOHARANA VS	BISWA CHANDAN MOHANTY VS	// MADHUPATNA /264 /2024 ()	
37	D-BLAPL/416/2025 BLAPL/176/2025	STATE OF ODISHA KUSHA NAIK @ KANHAR @ KUSHA KANHAR VS	BISWOJEET LENKA VS	// BOUDH /234 /2020 SPECIAL JUDGE,BAUDH(Baudh)	
38	D-BLAPL/421/2025	STATE OF ODISHA RAMESH BEHERA VS	RAJIB LOCHAN PATTNAIK VS	// Spl/000023/2022 B.SINGHPUR /152 /2024 ()	
39	D-BLAPL/423/2025	STATE OF ODISHA TAPAN HARIJAN VS	RAJIB LOCHAN PATTNAIK VS	// NABARANGAPUR TOWN /216 /2024 ()	
40	D-BLAPL/424/2025	STATE OF ODISHA MADHAB NAIK VS	BRAHMANANDA TRIPATHY VS	// / /0 ()	
41	D-BLAPL/425/2025	STATE OF ODISHA NETRANANDA SAHU VS	BRAHMANANDA TRIPATHY VS	// / /0 ()	
42	D-BLAPL/426/2025 BLAPL/192/2025	STATE OF ODISHA SAKTI @ SHAKTI SWARUP MOHANTY VS	SUBASH CHANDRA PUSPALAKA VS	// INFOCITY PS /600 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha)	
43	D-BLAPL/428/2025	STATE OF ODISHA RUKMANA @ RUKMAN BADI VS	JUGALA KISHORE PANDA VS	// CT/0002201/2024 / /0 ()	
44	D-BLAPL/429/2025	STATE OF ODISHA AKSHYA MEHER VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /319 /2024 ()	
45	D-BLAPL/438/2025	STATE OF ODISHA NETRANANDA MAHANTA VS	CHITTA RANJAN SAHU VS	// PATNA /85 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/442/2025	SURESH GAHIR VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /504 /2024 () //	
47	D-BLAPL/449/2025 BLAPL/195/2025	JITENDRA KUSULIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	//0 CIVIL JUDGE(J.D.)-CUM-J.M.F.C.,MUNIGUDA(Rayagada) 2(B)CC/000001/2024	
48	D-BLAPL/451/2025	SABITA BEHERA VS STATE OF ODISHA	MANORANJAN DAS VS	INFOVALLY UPD BHUBANESWAR /293 /2024AOR20220000053C202500001 () //	
49	D-BLAPL/453/2025	BIRANCHI DHARUA VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /287 /2020 () //	
50	D-BLAPL/454/2025	SURJYA NAIK @ SURYA NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	//0 () //	
51	D-BLAPL/456/2025	DIPTIKANTA @ DEEPTIKANTA CHOUDHURY VS STATE OF ODISHA(VIG.)	AJAYA KUMAR BARAL VS	CUTTACK VIGILANCE /15 /2024 () //	
52	D-BLAPL/457/2025	SANU @ SATYAJIT NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1046 /2024 () //	
53	D-BLAPL/458/2025	GOBI@GOBINDA MOHAPATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	HINDOL /231 /2024 () //	AOR2025000001C202500001
54	D-BLAPL/459/2025	KAMALI @ KAMALKANTA MOHAPATRA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1046 /2024 () //	
55	D-BLAPL/460/2025	SABITA BEHERA VS STATE OF ODISHA	MANORANJAN DAS VS	INFOVALLY UPD BHUBANESWAR /267 /2024AOR20220000053C202500002 () //	
56	D-BLAPL/462/2025	SATYAKI PATNAIK VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	CUTTACK VIGILANCE /15 /2024 () //	
57	D-BLAPL/465/2025	LUCKY @ SK TEBRAJ @ SK PARVEZ @ SK. PARWEZDEEPAK KU SAHOO		BINJHARPUR /42 /2018	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/479/2025	SIBA NAYAK	SANTOSH KUMAR MAHANTY	BHANJANAGAR /1148 /2024	AOD20240000242C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/484/2025	JATIN KUMAR SHARMA	DEBADATTA MOHANTY	CHOUDWAR /313 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/485/2025	ISPAT NAIK	LAMBODOR ACHARI	BHANJANAGAR /427 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/486/2025	ARMAN ALI	JAGAJIT PANDA	RAIRANGPUR (RURAL) /300 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/491/2025	SK.TAIRUDDIN	AMULYA RATNA PANDA	JALESWAR /244 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/493/2025	AMULYA DAS	PRASHANTA KUMAR NAYAK	BANSADA /327 /2024	AOD20240000333C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/502/2025	NIRANJAN RANA	SWAGATIKA SAHOO	PAHALA /454 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/503/2025	MANGESH KUMAR MAHALA	SATYASHREE MOHANTY	BADAGODA P.S. /722 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/504/2025	AMIR KHAN	AMULYA RATNA PANDA	BRAMHA BARADA /48 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/505/2025	LIPU BEHERA	SURYAKANTA DWIBEDI	HANDAPA /401 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/509/2025	ANAMA MAHARANA	SURYAKANTA DWIBEDI	RANPUR /379 /2024	
		VS	VS	()	

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69	D-BLAPL/513/2025	STATE OF ODISHA MANDA @ TULASI SWAIN VS	SURYAKANTA DWIBEDI VS	// FATEGARH /274 /2024 ()	
70	D-BLAPL/514/2025	STATE OF ODISHA NAG @ SATYAPAL SABAR VS	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /138 /2023 ()	
71	D-BLAPL/516/2025	STATE OF ODISHA AVINAS MAURYA VS	LAXMAN PRADHAN VS	// ADVA /49 /2023 ()	
72	D-BLAPL/517/2025	STATE OF ODISHA NABA KISHORE SAHU VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /395 /2024 ()	
73	D-BLAPL/523/2025	STATE OF ODISHA MANASH SAHOO @ MANAS SAHOO VS	PRADIP MOHANTY VS	// SUNDARGARH TOWN /408 /2024 ()	
74	D-BLAPL/525/2025	STATE OF ODISHA MANASH SAHOO @ MANAS SAHOO VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /407 /2024 ()	
75	D-BLAPL/527/2025	STATE OF ODISHA JAMUNI SWAIN VS	LAMBODOR ACHARI VS	// BUGUDA /514 /2024 ()	
76	D-BLAPL/530/2025	STATE OF ODISHA UTTAM CHARAN SAHOO VS	CHEERA RANJAN SATAPATHY VS	// KISSANNAGAR PS /329 /2024 ()	
77	D-BLAPL/532/2025	STATE OF ODISHA SUNIL NAHAK @ MALA VS	DEBASIS SARANGI VS	// PHULBANI TOWN /269 /2024 ()	
78	D-BLAPL/535/2025	STATE OF ODISHA MADHUSMITA DIGAL VS	SAKTI PRASAD DAS VS	// KHANDAGIRI P.S. /875 /2024 ()	
79	D-BLAPL/536/2025	STATE OF ODISHA FAKIRA DEHURY VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// TELKOI /190 /2023 () //	

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80	D-BLAPL/552/2025	ANJANA PARIDA VS STATE OF ODISHA	SAMARESH PATTNAIK VS	KUJANGA /486 /2024 () //	
81	D-BLAPL/558/2025	BIKRAM BAGAL VS STATE OF ODISHA	ABHISHEK DASH VS	BADSAHI /52 /2024 () //	
82	D-BLAPL/562/2025	PRAKASH GUJAR VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	POTTANGI /24 /2023 () //	
83	D-BLAPL/565/2025	KRUSHNA @ KRISHNA NAG VS STATE OF ODISHA	KIRTAN DANG VS	SPL.TASK FORCE /22 /2024 () //	
84	D-BLAPL/567/2025	HAKIMA SAHOO VS STATE OF ODISHA	SAMBIT BISWAL VS	/ /0 () //	
85	D-BLAPL/568/2025	TAPAN NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	BOLANGIR TOWN /33 /2019 () //	
86	D-BLAPL/569/2025	PRADEEP MALLICK @ ROULA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	AIR FIELD P.S. /226 /2024 () //	
87	D-BLAPL/572/2025	HIMANSHU SUNANI @ HIMANSU SUNANI VS STATE OF ODISHA	JNYANANANDA PANDA VS	GOLAMUNDA /182 /2025 () //	
88	D-BLAPL/575/2025	DIPU @ DIPAN SETHY VS STATE OF ODISHA	BASANTA KUMAR DAS VS	MALGODOWN /176 /2024 () //	
89	D-BLAPL/576/2025	ABDUL SEHDUL SALEMAN @ SAHI @SAHIDULA @ VS STATE OF ODISHA	ABDUL SEHDUL SALEMAN VS	MADHUPATNA /307 /2024 () //	
90	D-BLAPL/578/2025	SANTOSH BISWAL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BANAPUR P.S. /389 /2024 () //	
91	D-BLAPL/582/2025	JYOTSNARANI BEHERA	CHHABI BEHERA	PHULBANI SADAR /142 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/583/2025	SUKANTA BEHERA @ KAMAL	JYOTIRMAYA SAHOO	JODAPADAR /200 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CMAPL/463/2025	BINAYAK ACHARYA	DAYANIDHI MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CMP/458/2025	RABINDRA SETHY	SURESH CHANDRA PRADHAN	//	AOR20220003509C202500003
		VS	VS	()	
		UMESH SETHY		//	
95	D-CMP/496/2025	SUKUN NAIK @ SAKUNTALA PATEL	AJAYA KUMAR NANDA	//	
		VS	VS	()	
		AJYODHANATH NAIK		//	
96	D-CMP/500/2025	D.ADINARAYAN RAO	LINGARAJ SARANGI	//	
		VS	VS	()	
		THE EXECUTIVE OFFICER, NAC ASKA, GANJAM		//	
97	D-CMP/528/2025	DINABANDHU BARIK	BHOJARAJ SETH	//	
		VS	VS	()	
		VICE-CHANCELLOR, SAMBALPUR UNIVERSITY		//	
98	D-CMP/542/2025	NARAYAN ACHARYA	BHASKAR CHANDRA PANDAB	//	
		VS	VS	()	
		KARTIKESWAR ACHARYA		//	
99	D-CMP/544/2025	RURAL INSTITUTE OF HIGHER COLLEGE., BHOGRAISUBHRANSU BHUSAN MOHANTY		//	
		VS	VS	()	
		JALESWARPUR GOVT. HIGH SCHOOL., BALASORE		//	
100	D-CMP/548/2025	ARUNA NAYAK @ ARUN KUMAR NAYAK	KSHIROD KUMAR ROUT	//	
		VS	VS	()	
		PRASANTA KUMAR NAYAK		//	
101	D-CMP/560/2025	SUDHANSU SEKHAR MANGARAJ MOHAPATRA	SUVASHISH PATTANAIAK	//	
		VS	VS	()	
		SWARNALATA SAMAL		//	
102	D-CMP/730/2025	HAREKRUSHNA RANA	AMIT PRASAD BOSE	//	
		VS	VS	()	

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103	D-CONTC/459/2025	PURENDRA RANA SATYANARAYAN NAYAK VS	ADV VS	// // ()	AOR20220001535C202500003
104	D-CONTC/462/2025	BHASKAR JYOTI SHARMA,CHAIRMAN CUM MANAGING DIRECTOR OPTCL JITENDRA KUMAR MOHAPATRA VS	ADV VS	// // ()	AOR20220001535C202500002
105	D-CONTC/473/2025	SATYABRAT SAHU,ADDL. CHIEF SECRETARY FOREST AND ENVIRONMENT DEPARTMENT// SIBA ROUT VS	ADV. VS	// // ()	
106	D-CONTC/476/2025	ALOK KAR,ADDITIONAL SECRETARY,DEPARTMENT OF WATER RESOURCES,BBSR,ODISHA/ PITAMBAR MAJHI VS	ADV. VS	// // ()	
107	D-CONTC/478/2025	ALOK KUMAR KAR,ADDITIONAL SECRETARY ,DEPARTMENT OF WATER RESOURCES,BBSR,ODISHA DULURAM MAJHI VS	ADV. VS	// // ()	
108	D-CONTC/482/2025	ALOK KAR,ADDITIONAL SECRETARY ,DEPARTMENT OF WATER RESOURCES,BBSR,ODISHA BIDYADHAR PATEL VS	ADV. VS	// // ()	
109	D-CONTC/485/2025	ALOK KAR,ADDITIONAL SECRETARY ,DEPARTMENT OF WATER RESOURCES,BBSR,ODISHA PARAMANANDA JANI @ DAS VS	ADV. VS	// // ()	
110	D-CONTC/495/2025	ALOK KUMAR KAR,ADDITIONAL SECRETARY ,DEPARTMENT OF WATER RESOURCES,BBSR,ODISHA SIBA RANA VS	ADV. VS	// // ()	
111	D-CONTC/501/2025	ALOK KAR,ADDITIONAL SECRETARY ,DEPARTMENT OF WATER RESOURCES,BBSR,ODISHA MINATI SAHU VS	ALOK KUMAR PANDA VS	// // ()	
112	D-CONTC/545/2025	DIBYA JYOTI PARIDA,COLLECTOR-CUM-CHAIRMAN,SARBA SIKSHA ABHIYAN,GAJAPATI // MANOJ KUMAR ROUTH VS	ALOK KUMAR DAS VS	// // ()	
113	D-CONTC/550/2025	ER. KRUSHNA CHANDRA MOHANTY,CHIEF ENGINEER,DIRECTORATE OF GROUND WATER/DEVELOPMENT,BBSR,KHURDA DEBA PR.MANGARAJ VS	MOHIT AGARWAL VS	// // ()	
		USHA PADHEE,PRINCIPAL SECRETARY,HOUSING AND URBAN DEVELOPMENT DEPT.,BBSR/			

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FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CONTC/562/2025	BAULA SINGH VS	MOHIT AGARWAL VS	// ()	
115	D-CONTC/565/2025	USHA PADHEE,PRINCIPAL SECRETARY,HOUSING AND URBAN DEVELOPMENT DEPT.,BBSR/ KANHU CHARAN SETHI	MOHIT AGARWAL	// ()	
116	D-CONTC/568/2025	USHA PADHEE,PRINCIPAL SECRETARY,HOUSING AND URBAN DEVELOPMENT DEPT,BBSR// SUCHISMITA BEHERA	RANJAN KUMAR BEHERA	// ()	
117	D-CONTC/635/2025	VS SAMBIT ROUT,A.D.M,JAGATSINGHPUR FAKA CHARAN MAJHI	VS ADV.	// ()	
118	D-CONTC/638/2025	JANAK KUMAR NAYAK,TAHASILDAR,BALASORE KALPANA TRIPATHY	VS ADV.	// ()	
119	D-CONTC/642/2025	MANORANJAN MALLICK,DIRECTOR,SECONDARY EDUCATION,BBSR,ODISHA LALITA NAG	VS ADV.	// ()	
120	D-CONTC/645/2025	MANORANJAN MALLICK,DIRECTOR,SECONDARY EDUCATION,BBSR,ODISHA BIKASH RANJAN SAHU	VS ADV.	// ()	
121	D-CONTC/647/2025	MANORANJAN MALLICK,DIRECTOR,SECONDARY EDUCATION,BBSR,ODISHA BHASKAR MAHALA	VS ADV.	// ()	
122	D-CONTC/651/2025	SHALINI PANDIT,COMMISSIONER-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT,BBSR,KHURDA DIBAKAR PATI	VS ADV.	// ()	
123	D-CONTC/688/2025	ARBINDA KUMAR AGRAWAL,IAS KISHORE KUMAR MAHARANA	VS SUBHADUTTA ROURAY	// ()	
124	D-CONTC/694/2025	ARAVIND AGARWAL,IAS BENU DHAR DAS	VS SUBHADUTTA ROURAY	// ()	
125	D-CONTC/700/2025	ARAVIND AGARWAL,IAS RAJENDRA PRASAD BISHOYI	VS ADV.	// ()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CONTC/705/2025	AMITA PATTANAIK,DISTRICT EDUCATION OFFICER,GANJAM EDUCATION CIRCLE,BERHAMPUR,GANJAM SACHIN TANDI	SANKAR PRASAD PANI	//	
		VS	VS	()	
127	D-CONTC/708/2025	G.MATHI VATHANAN,IAS,COMMISSIONER-CUM-SECRETARY HOUSING AND URBAN DEVELOPMENT DEPT,BBSR HARIHAR NAYAK	ADV.	//	
		VS	VS	()	
128	D-CONTC/709/2025	DEORANJAN KUMAR SINGH,IAS JOGENDRA NATH PANDA	ADV.	//	
		VS	VS	()	
129	D-CONTC/711/2025	DEORANJAN KUMAR SINGH,IAS HEMANTA KUMAR NANDA	ADV.	//	
		VS	VS	()	
130	D-CONTC/713/2025	DEORANJAN KKUMAR SINGH,IAS MADHUSUDAN SAHOO	ADV.	//	
		VS	VS	()	
131	D-CONTC/714/2025	DEORANJAN KUMAR SINGH,IAS SUNAKAR SAHANI	ADV.	//	
		VS	VS	()	
132	D-CONTC/716/2025	DEORANJAN KUMAR SINGH,IAS RAGHUNATH BEHERA	ADV.	//	
		VS	VS	()	
133	D-CONTC/720/2025	DEORANJAN KUMAR SINGH,IAS DR.AVAYA KUMAR NAYAK	SUNIL J.MATHEWS	//	
		VS	VS	()	
134	D-CONTC/721/2025	V.SRINIVAS,IAS DILIP ROUTHAI	SUNIL J.MATHEWS	//	
		VS	VS	()	
135	D-CONTC/724/2025	V.SRINIVAS,IAS DURYODHAN BHUYAN	ADV.	//	
		VS	VS	()	
136	D-CONTC/728/2025	DEORANJAN KUMAR SINGH,IAS BIJAYA KUMAR PRADHAN	ADV.	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/731/2025	DEORANJAN KUMAR SINGH,IAS BABAJI CHARAN BEHERA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// // ()	
138	D-CONTC/735/2025	DEBARAJ BEHERA VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// // ()	
139	D-CONTC/737/2025	KAILASH CHANDRA NAYAK VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// // ()	
140	D-CONTC/740/2025	SAROJINI MARTHI @ MARTHA VS ANU GARG,IAS,	ADV. VS	// // ()	
141	D-CONTC/743/2025	BABAJI CHARAN BARAL VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// // ()	
142	D-CRLA/365/2025	AKASH SIRKA VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 () //	
143	D-CRLA/370/2025	GATIKRUSHNA SWAIN VS STATE OF ODISHA	HARMOHAN DHAL VS	BANKI /283 /2020 () //	
144	D-CRLA/382/2025	SUBASH CHANDRA PANDA VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	BHUBANESWAR VIGILANCE /51 /2007 () //	
145	D-CRLA/393/2025	JAGADISH CHANDRA SAHOO @ JAGADISH CHANDRA SAHOO VS STATE OF ODISHA	ROSHANJAYA MUND VS	DHAULI PS /32 /2017 () //	
146	D-CRLA/418/2025	SIBA PRASAD TANGA VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	PIPLI /583 /2024 () //	
147	D-CRLA/450/2025	RABINDRA SAHU@RABI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /274 /2024 () //	AOD20240000242C202500001

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLA/461/2025	HIMANSHU KISAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MAHULPALI /124 /2022 () //	
149	D-CRLA/476/2025	GAYADHAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /195 /2015 () //	
150	D-CRLA/501/2025	MAKUNI @ DILIP KUMAR DAS VS STATE OF ODISHA	ABHISHEK DASH VS	KUJANGA /470 /2024 () //	
151	D-CRLA/511/2025	MANOJ KUMAR BISOYI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	HINJILI /139 /2017 () //	
152	D-CRLA/522/2025	NIROD BISWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	RAMPUR (SONEPUR) /28 /2013 () //	
153	D-CRLA/533/2025	FAKIRA SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /163 /2017 () //	
154	D-CRLA/547/2025	JUBRAJ PAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /126 /2019 () //	
155	D-CRLA/560/2025	AMI @ SANKARSAN PADHI VS STATE OF ODISHA	DEBASIS SARANGI VS	GOSANINUAGAM /11 /2013 () //	
156	D-CRLLP/448/2025	RITANJALI BEHERA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	KHANDAGIRI P.S. /277 /2016 () //	
157	D-CRLMA/506/2025	BABU @ GYANARANJAN MAHAPATRA VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	TIGIRIA /127 /2024 () //	
158	D-CRLMC/341/2025	ALOK KUMAR PATTANAİK VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	LATHIKATA /19 /2024 () //	
159	D-CRLMC/348/2025	SANJAY KUMAR SETHI	RAJENDRA NARAYAN ROUT	BHADRAK TOWN /455 /2023	AOR20220001558C202500003

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/362/2025	RUSHI KUMAR PATEL	ANUGRAHA NARAYAN SAMANTRAY	SUBALAYA /240 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/385/2025	SARAJU @ SAROJA @ SAROJ NAIK	BIRAJA PRASAD NANDA	COLLIERY /16 /2000	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/397/2025	DEBABRATA BISWAS	ASIT KUMAR JENA	KALIMELA /156 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/400/2025	GOURI SHANKAR BEHERA	RAKESH BEHERA	BADAGODA P.S. /681 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/419/2025	RAMESWAR SINGH @ RAMESWAR PRASAD SINGH	ABIT SAHU	PURI TOWN /236 /2024	AOD20230001163C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/430/2025	NILA @ NILENDRA SWAIN	LAMBODOR ACHARI	BUGUDA /213 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/436/2025	SWADESA@SADESH@SUDESH KHARA@SWADES	ARUN KUMAR BARAL	LAXMIPUR /72 /2023	AOR20220001297C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/440/2025	MONALISHA NAYAK	RAMAKANTA NAYAK	//0	
		VS	VS	()	
		BISWARANJAN MOHARANA		//	
168	D-CRLMC/443/2025	GAURANG CH. BARIK	SURENDRA PRASAD BARIK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/445/2025	MANAS KUMAR SETHI	BASANTA KUMAR DAS	SIMULIA /81 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/455/2025	SURU@TARUN TANTY@TARUN TANTI	PARTHA SARATHI DAS	BAMBARI /78 /2016	AOD20240000362C202500001
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLMC/464/2025	STATE OF ODISHA SANJAY NATH VS	JAYAKRISHNA MOHAPATRA VS	// TIHIDI /44 /2009 ()	
172	D-CRLMC/467/2025	STATE OF ODISHA SK.SALIM VS	PRAMOD KUMAR JENA VS	// BASTA /150 /2020 ()	
173	D-CRLMC/471/2025	STATE OF ODISHA PITABASH DANTA VS	JUGALA KISHORE PANDA VS	// OLATPUR /62 /2020 ()	
174	D-CRLMC/494/2025	STATE OF ODISHA LINGARAJ SAHU VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /236 /2020 ()	AOD20240000242C202500003
175	D-CRLMC/496/2025	STATE OF ODISHA T. RAJESHWAR RAO@RAJESWAR RAO VS	AMITAV TRIPATHY VS	// BINIKA /3 /2012 ()	
176	D-CRLMC/499/2025	STATE OF ODISHA UMESH VS	SANJIB KUMAR BHANJADEO VS	// NILGIRI /364 /2024 ()	
177	D-CRLMC/518/2025	STATE OF ODISHA HARIHAR NAYAK VS	AMITAV TRIPATHY VS	// CHATRAPUR /325 /2021 ()	
178	D-CRLMC/519/2025	STATE OF ODISHA DEEP VARMA VS	MAMTA TRIPATHY VS	// EOW,BHUBANESWAR /12 /2024 ()	
179	D-CRLMC/520/2025	STATE OF ODISHA BIJAY KUMAR JENA VS	RAKESH RANJAN DASH VS	// BALIPATNA /10 /2013 ()	
180	D-CRLMC/531/2025	STATE OF ODISHA JAGANNATH PATTNAIK VS	SANGRAM KESHARI ROUT VS	// NABARANGAPUR TOWN /416 /2024 ()	
181	D-CRLMC/534/2025	STATE OF ODISHA SWAGATIKA MISHRA VS	ANKITA MUKHERJI VS	// CHANDRASEKHARPUR /414 /2017 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMP/447/2025	HAREKRUSHNA PARIDA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// () //	
183	D-CRLMP/473/2025	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	MANORANJAN PADHI VS	// () //	
184	D-CRLMP/480/2025	S. LAXMI NARAYAN REDDY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// () //	
185	D-CRLMP/488/2025	RAJU PATRA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// () //	AOD20220001998C202500001
186	D-CRLMP/510/2025	MADHAB CHANDRA SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// () //	
187	D-CRLMP/539/2025	TAPAN KUMAR MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// () //	
188	D-CRLMP/587/2025	ASHUTOSH LENKA VS STATE OF ODISHA	AJAYA NAYAK VS	// () //	
189	D-CRLREV/452/2025	MITHUN NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// () //	AOD20240000001C202500017
190	D-CRLREV/498/2025	RAJIB @ HARISH CHANDRA PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202500005
191	D-CRLREV/528/2025	BADAL KUMAR SHA VS GOURANGA CHAKRA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202500002
192	D-FAO/575/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,SAMBALPUR VS NILAMBAR NAG	SOMNATH ROY VS	// () //	
193	D-MACA/466/2025	D.M., ORIENTAL INSURANCE CO.LTD., BOLANGIR	SUBRAT SATPATHY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		BHARATI BHOI		//	
194	D-MACA/468/2025	D.M.(LEGAL CLAIMS), NEW INDIA ASSURANCE CO.LTD.,BBSR	STUBHANSHU PRADHAN	//	
		VS	VS	0	
		PRATIMA BEHERA		//	
195	D-MACA/483/2025	M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK	NAYAN BEHARI DAS	//	
		VS	VS	0	
		SUDHASHREE PATTANAİK		//	
196	D-MACA/498/2025	D.M., ORIENTAL INSURANCE CO.LTD., BOLANGIR	SUBRAT SATPATHY	//	
		VS	VS	0	
		KADAMBINI PATEL		//	
197	D-MACA/546/2025	D.M.,NATIONAL INSURANCE CO.LTD.,CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		DEBAKI MAHAKUD		//	
198	D-MACA/561/2025	TATA AIG GENERAL INSURANCE CO.LTD., BBSR	G.P.DUTTA	//	
		VS	VS	0	
		JALEN GUDIA		//	
199	D-MACA/581/2025	GIRIJA SANKAR ACHARYA	DURGA CHARAN DEY	//	
		VS	VS	0	
		AHALYA SWAIN		//	
200	D-MACA/584/2025	GIRIJA SANKAR ACHARYA	DURGA CHARAN DEY	//	
		VS	VS	0	
		AHALYA SWAIN		//	
201	D-MACA/585/2025	TATA AIG GENERAL INSURANCE CO.LTD., BBSR	G.P.DUTTA	//	
		VS	VS	0	
		SANJAY PADHAN		//	
202	D-MACA/591/2025	SWAYAMPRAVA PANDA	DURGA CHARAN DEY	//	
		VS	VS	0	
		PRAKASH CHOUDHURI		//	
203	D-MATA/648/2025	JAGDISH SAMAL	BYOMAKESH TRIPATHY	//	
		VS	VS	0	
		ALIVA SAMAL		//	
204	D-MATA/655/2025	SIBASIS JENA	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-RPFAM/580/2025	MADHUMATI JENA RITANJALI BEHERA VS SUSANTA KUMAR DAS	SAMARENDRA MOHANTY VS	// // 0 //	
206	D-RSA/505/2025	KHAGESWAR NAIK VS THAKURA NAIK	GOKULANANDA SAHU VS	// 0 //	
207	D-RSA/597/2025	RANJITA MOHAPATRA VS DEBASISH MOHAPATRA	MAHESWAR MOHANTY VS	// 0 //	
208	D-RSA/602/2025	SIBARAM SAHU VS SUJATA SAHU	RAMA CHANDRA PATTNAIK VS	// 0 //	
209	D-RSA/623/2025	PRADEEP KUMAR BEHERA VS THE SECRETARY , MINISTRY OF EDUCATION GOVT. OF INDIA	ASHOK DAS VS	// 0 //	
210	D-RSA/631/2025	RANJITA MOHAPATRA VS ARUN KUMAR MOHAPATRA	MAHESWAR MOHANTY VS	// 0 //	
211	D-RSA/723/2025	HARIHAR TRIPARHY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
212	D-RVWPET/455/2025	STATE OF ODISHA VS SISIR KUMAR SAHOO	BIMBISAR DASH,A.G.A VS	// 0 //	LOD20240000172C202500004
213	D-RVWPET/456/2025	STATE OF ODISHA VS PRATIBHA RANI PATRA	BIMBISAR DASH,A.G.A VS	// 0 //	LOD20240000200C202500003
214	D-RVWPET/489/2025	DR. PRANATI SATAPATHY VS BHAKTA CHARAN PRADHAN, O.A.S.	SRIDHAR RATH VS	// 0 //	
215	D-RVWPET/594/2025	ASHOK JUNEJA VS TUSAR JUNEJA	ASWINI KUMAR DASH VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-TRP(C)/469/2025	HARAPRIYA PANIGRAHI VS MIHIR KUMAR ACHARYA	BISWAJIT MOHAPATRA VS	// ()	
217	D-TRP(C)/523/2025	KALPANA NAYAK VS SAMARENDRA SWAIN	SARADA PRASAD DASH VS	// ()	
218	D-TRP(C)/668/2025	PALLABI BISWAL VS JITENDRA KUMAR DAS	BIJAY KUMAR MISHRA VS	// ()	
219	D-TRPCRL/487/2025	DUSMANTA BEHERA VS SANTOSH KUMAR NAYAK	SOVENSWAR NAYAK VS	//0 ()	
220	D-WA/494/2025	STATE OF ODISHA VS KAMINI SAHU	SASWAT DAS, A.G.A. VS	// ()	LOD20240000194C202500011
221	D-WA/497/2025	STATE OF ODISHA VS SUNITA MOHANTA	SASWAT DAS, A.G.A. VS	// ()	LOD20240000200C202500007
222	D-WA/509/2025	STATE OF ODISHA VS SACHIN KUMAR AGRAWAL	SASWAT DAS,A.G.A VS	// ()	LOD20240000172C202500009
223	D-WA/535/2025	STATE OF ODISHA VS NIRANJAN PANDA	UMESH CHANDRA BEHURA, A.G.A. VS	// ()	LOD20240000200C202500008
224	D-WA/536/2025	STATE OF ODISHA VS JASMINE PATTNAIK	SANJIB SWAIN, A.G.A. VS	// ()	LOD20240000194C202500012
225	D-WA/552/2025	STATE OF ODISHA VS UDAYA KUMAR CHAND	SATYABRATA MOHANTY,A.G.A VS	// ()	LOD20240000200C202500009
226	D-WA/553/2025	STATE OF ODISHA VS CHINMAY KUMAR SAHOO	SASWAT DAS,A.G.A VS	// ()	LOD20240000172C202500008
227	D-WA/554/2025	BHUBAN MOHAN PADHI	SUBASH CHANDRA ACHARYA	//	AOR20220004051C202500001

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WA/555/2025	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	//	LOD20240000172C202500010
		VS	VS	()	
		BHAIGA PARIDA		//	
229	D-WA/558/2025	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	//	LOD20240000194C202500013
		VS	VS	()	
		BHARAT CHANDRA NAYAK		//	
230	D-WA/598/2025	SRIKANTA GADATYA	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WA/619/2025	STATE OF ODISHA	JAYANTA KUMAR BAL,A.G.A	//	LOD20240000194C202500014
		VS	VS	()	
		SANATAN MAHAKUD		//	
232	D-WA/672/2025	M.D., ORISSA STATE COOPERATIVE MILK PRODUCTION SOCIETY	HERSHENDRA KUMAR MOHANTY	//	
		VS	VS	()	
		SURESH CHANDRA TRIPATHY		//	
233	D-WA/678/2025	M.D., ORISSA STATE COOPERATIVE MILK PRODUCTION SOCIETY	HERSHENDRA KUMAR MOHANTY	//	
		VS	VS	()	
		JATINDRA NATH ROUT		//	
234	D-WA/710/2025	JITENDRA KUMAR NAG	KSHIROD KUMAR ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/437/2025	BANSIDHAR MAJHI	SHAKTI DATTA TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/438/2025	GOLEKH NAYAK	LINGARAJ MOHANTY	//	AOD20240000806C202500003
	WP(C)/508/2025	VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/439/2025	LAXMIPRIYA SAHOO	UMAKANT SAHOO	//	AOD20240000001C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/440/2025	BANSIDHAR MATAGAJASINGH	UMAKANT SAHOO	//	AOD20240000001C202500014
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/441/2025	STATE OF ODISHA DUSMANTA KUMAR PATTANAIK VS	UMAKANT SAHOO VS	// // ()	AOD20240000001C202500012
240	D-WP(C)/442/2025	STATE OF ODISHA PRATIMA PATRA VS	UMAKANT SAHOO VS	// // ()	AOD20240000001C202500011
241	D-WP(C)/443/2025	STATE OF ODISHA BIRANCHI NARAYAN KHUNTIA VS	UMAKANT SAHOO VS	// // ()	AOD20240000001C202500008
242	D-WP(C)/444/2025 WP(C)/568/2025	STATE OF ODISHA BHAGIRATHI KAR VS	SITANSU MOHAN SINGH VS	// // ()	
243	D-WP(C)/445/2025	STATE OF ODISHA GOURANGA BEHERA VS	UMAKANT SAHOO VS	// // ()	AOD20240000001C202500009
244	D-WP(C)/446/2025 WP(C)/575/2025	STATE OF ODISHA GODABARISHA KAR VS	SITANSU MOHAN SINGH VS	// // ()	
245	D-WP(C)/447/2025	STATE OF ODISHA PRAMILA KUMARI DEI VS	UMAKANT SAHOO VS	// // ()	AOD20240000001C202500015
246	D-WP(C)/448/2025	STATE OF ODISHA JITENDRANATH SWAIN VS	UMAKANT SAHOO VS	// // ()	AOD20240000001C202500010
247	D-WP(C)/449/2025	STATE OF ODISHA GADADHAR PANDA VS	NIRANJAN PANDA VS	// // ()	
248	D-WP(C)/450/2025 WP(C)/577/2025	STATE OF ODISHA BAIKUNTHA JENA VS	SITANSU MOHAN SINGH VS	// // ()	
249	D-WP(C)/451/2025 WP(C)/579/2025	STATE OF ODISHA SANJAY KUMAR MUDULI VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// // ()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/452/2025 WP(C)/580/2025	M/S.MALATI CONTRUCTION, CUTTACK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
251	D-WP(C)/453/2025	HARSABATI PADHI @ HOROSO BATI PADHI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //	
252	D-WP(C)/454/2025	SUKANTA KESHARI DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500001
253	D-WP(C)/457/2025	MISS RITISNATA NAYAK VS PRINCIPAL SECRETARY FISHERIES AND ANIMAL RESOURCES DEVELOPMENT	PADMALOCHAN MOHANTY VS	// 0 //	AOR20240000071C202500001
254	D-WP(C)/460/2025	M/S SAMIR KUMAR SAMANTARAY VS ASSISTANT COMMISSIONER OF STATE TAX CT AND GST	DAITARI BEHERA VS	// 0 //	
255	D-WP(C)/461/2025	M/S. PRAVAT KUMAR BEHERA, RUKUTIPATA, JAJPUR VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, JAJPUR CIRCLE, JAJPUR-II	ISHREE TRIPATHY VS	// 0 //	
256	D-WP(C)/464/2025	ANAMA RAIKA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	
257	D-WP(C)/465/2025 WP(C)/534/2025	JOGINDRA NATH SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
258	D-WP(C)/467/2025	MANJULA NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
259	D-WP(C)/470/2025	GOURANGA CHANDRA CHANDA VS THE CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //	
260	D-WP(C)/471/2025 WP(C)/530/2025	MD. JAMIL ANSARI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
261	D-WP(C)/472/2025	MAMATA GOUDA	TAPAN KUMAR MANDAL	//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		TAHASILDAR , PURI		//	
262	D-WP(C)/474/2025	K.KANTA REDDY	TAPAN KUMAR MANDAL	//	
		VS	VS	0	
		TAHASILDAR, PURI		//	
263	D-WP(C)/475/2025	P.BHAGABAN REDDY	TAPAN KUMAR MANDAL	//	
		VS	VS	0	
		TAHASILDAR, PURI		//	
264	D-WP(C)/477/2025	M/S LAXMI NARAYAN MAN MOHAN LAL	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/479/2025	GOPAL SAHUKAR	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/480/2025	SUJATA MANJARI PATI	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
267	D-WP(C)/481/2025	TULASI SAHUKAR	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/484/2025	M/S SITESH KUMAR PRADHAN	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	0	
		SUPERINTENDENT CGST AND CENTRAL EXERCISE CUTTACK II		//	
269	D-WP(C)/486/2025	NIROJ KUMAR DALAI	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/487/2025	PARIKHITA MAHAL	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/488/2025	LILABATI BISHOI	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/490/2025	DILIP KUMAR ROUSTRAY	TRILOCHAN PANIGRAHI	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/491/2025	MANAGING DIRECTOR IDCO, RUPALI CHHAKA, BBSR TRINATH GIRI VS THE SUB-COLLECTOR, CHAMPUA	AMIT PRASAD BOSE VS	// // 0 //	
274	D-WP(C)/492/2025 WP(C)/569/2025	SASMITA GOUDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
275	D-WP(C)/493/2025	SATYABRATA MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //	AOR20240001111C202500001
276	D-WP(C)/499/2025	DEBASIS PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
277	D-WP(C)/502/2025	RAKESH KUMAR ACHARYA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
278	D-WP(C)/503/2025	NANDA KISHORE MALLICK @ NANDA KUMAR MALIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
279	D-WP(C)/504/2025	M/S. SHREE GANESH INDUSTRIES, CUTTACK VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //	
280	D-WP(C)/506/2025 WP(C)/539/2025	PRADEEP KUMAR MOHAPATRA VS THE COMMISSIONER, CGST, CX AND CUTOMS, BBSR	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //	
281	D-WP(C)/507/2025	NARENDRA PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
282	D-WP(C)/508/2025	TRILOCHAN MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
283	D-WP(C)/510/2025	KHAGA NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :06/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/511/2025	JAMUNA JAGAT VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
285	D-WP(C)/512/2025	BHABANI SHANKAR PANDA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
286	D-WP(C)/513/2025	KUNU NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
287	D-WP(C)/514/2025	MANGAL SINGH JAGAT VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
288	D-WP(C)/515/2025 WP(C)/554/2025	BIRANCHI NARYAN APAT VS STATE OF ORISSA	SUSHANTA KUMAR JOSHI VS	// 0 //	
289	D-WP(C)/516/2025	PURNAMI BHOI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
290	D-WP(C)/517/2025	NILAMBAR PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
291	D-WP(C)/518/2025	KSHYAMA TANDI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
292	D-WP(C)/519/2025	DAS PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
293	D-WP(C)/520/2025	DAMBARUDHAR JANEER VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
294	D-WP(C)/521/2025	NABAT KATA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
295	D-WP(C)/522/2025	SRI DADHIBAMAN JEW BIJE NIJAGAON	GOPINATH MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		COMMISSIONER OF ENDOWMENTS , ODISHA		//	
296	D-WP(C)/524/2025	TARINI PRASAD MOHANTY	MANMAYA KUMAR DASH	//	AOR20220004309C202500001
	WP(C)/594/2025	VS	VS	()	
		BHUBANESWAR DEVELOPMENT AUTHORITY		//	
297	D-WP(C)/525/2025	PRAVATI NAYAK	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/526/2025	BRAHMANANDA OJHA	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/527/2025	SIDHARTHA SHANKAR DASH	ASWINI KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/529/2025	KHARAT NIAL	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/530/2025	PRADIP KUMAR SAHU	SAILABALA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/531/2025	PURNA CHANDRA DAS	HARMOHAN DHAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/532/2025	SARASWATI NAYAK	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/533/2025	MALAYA KUMAR TRIPATHY	DIBYARANJAN BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/534/2025	LALITA SURIN	ASIS KUMAR MAHANA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/537/2025	NARENDRA KUMAR SINGH	SIDHARTH SANKAR MOHAPATRA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/538/2025	GENERAL MANAGER (MINING)- CUM-PROJECT OFFICER, MCL, LTD, ANGUL NRUSINGHA MOHAN KHUNTIA VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// // 0 //	
308	D-WP(C)/539/2025	JITENDRA SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //	
309	D-WP(C)/540/2025	DURYODHAN SAHOO VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// 0 //	
310	D-WP(C)/541/2025	LILIMA BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
311	D-WP(C)/543/2025	SUBHADRA CHHATRIA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
312	D-WP(C)/547/2025	SUMITRA PANNA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
313	D-WP(C)/549/2025	PRAVATI BARIK VS TAHASILDAR , NARASINGHPUR	RANJAN KUMAR BEHERA VS	// 0 //	
314	D-WP(C)/551/2025 WP(C)/582/2025	DR. ANJAN KUMAR SAHOO VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// 0 //	
315	D-WP(C)/556/2025	MANAGING COMMITTEE OF THE WELFARE AN N.G. VS STATE OF ODISHA	MANANGING COMMITTEE OF THE WELFARE AN N.G. DIMANKUMAR MOHAPUR FOR THE BLIND, BALASORE VS	// 0 //	
316	D-WP(C)/557/2025	BRAHMANANDA MANGARAJ VS STATE OF ORISSA	SUDEEP KUMAR SARANGI VS	// 0 //	
317	D-WP(C)/559/2025	BALAKRISHNA BEHERA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/563/2025	DURGA CHARAN PRADHAN VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //	
319	D-WP(C)/564/2025	SANJAY KUMAR MOHAPATRA VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //	
320	D-WP(C)/566/2025	SIDHARTHA SEKHAR DALAI VS STATE OF ODISHA	PREMRAJ GOUDA VS	// 0 //	
321	D-WP(C)/567/2025	BULAMANI BAG VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
322	D-WP(C)/569/2025	BISHI KESHAN PANDA VS COMMISSIONER OF ENDOWMENTS, ODISHA, BHUBANESWAR	DINESH KUMAR PANDA VS	// 0 //	
323	D-WP(C)/570/2025	DILLIP KUMAR MALLICK VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //	
324	D-WP(C)/571/2025 WP(C)/596/2025	SHEIKH MAJID @ MAZID VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //	
325	D-WP(C)/572/2025	BIRAJA SHANKAR MISHRA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //	
326	D-WP(C)/573/2025	SAGAR MAHAPATRA VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //	
327	D-WP(C)/574/2025	SUNIL MALLICK VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	// 0 //	
328	D-WP(C)/576/2025	PRADEEP KUMAR BEHERA VS REGISTRAR, COOPERATIVE SOCIETIES	BAIDHAR SAHOO VS	// 0 //	
329	D-WP(C)/577/2025	NAYAN KUMAR RAHA	SAIBRATA RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/578/2025	RAJENDRA MALLICK	PRASANT KISHORE RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/579/2025	KALU CHARAN ROUT	BAIDHAR SAHOO	//	
		VS	VS	0	
		REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR		//	
332	D-WP(C)/582/2025	SUBASINI MIRDHA	RAMESH AGARWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/583/2025	AJAYA KUMAR MALLICK	BAIDHAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/586/2025	UMESH KUMAR LENKA	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/587/2025	BIPANA JENA	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/588/2025	NARAYAN CHANDRA BEHERA	SUBRAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/589/2025	SUNAPHULA NIAL	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/590/2025	SAKTI PRASAD MISHRA	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/592/2025	SUNADHAR NIAL	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/593/2025	KRUSHNA CHANDRA BEHERA	NIHAL RATH	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/595/2025	STATE OF ODISHA SITAKANTA GANTAYAT VS	HARI KRUSHNA PANIGRAHI VS	// // 0	
342	D-WP(C)/596/2025 WP(C)/598/2025	STATE OF ODISHA BRUNDABAN MAJHI VS	AMIYA KUMAR CHHATOI VS	// // 0	
343	D-WP(C)/599/2025	STATE OF ODISHA BAIKUNTHA NATH SAHU VS	BIJAYALAXMI SAHOO VS	// // 0	
344	D-WP(C)/600/2025	STATE OF ODISHA PADMABATI ANKURUDA VS	JYOTIRMAYA PRASAD BEHERA VS	// // 0	
345	D-WP(C)/601/2025	STATE OF ODISHA DR. INDIRA DUTTA VS	SUBHADUTTA ROURAY VS	// // 0	
346	D-WP(C)/603/2025	STATE OF ODISHA LAXMIKANTA PANDA VS	DURGESH NARAYAN RATH VS	// // 0	
347	D-WP(C)/604/2025	STATE OF ODISHA PRADYUMNA KUMAR BEHERA VS	MANOJ KUMAR MOHANTY VS	// // 0	
348	D-WP(C)/605/2025	MMTC LTD SUBHAKESHI TEKIRI VS	JYOTIRMAYA PRASAD BEHERA VS	// // 0	
349	D-WP(C)/606/2025	STATE OF ODISHA SUKANTA KUMAR SETHI VS	NIHAL RATH VS	// // 0	
350	D-WP(C)/607/2025	STATE OF ODISHA DUKHU KISAN VS	JAGAJIT PANDA VS	// // 0	
351	D-WP(C)/608/2025 WP(C)/610/2025	STATE OF ODISHA JEMA CHAKHI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/609/2025	JAGANNATH PRASAD BEHERA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	AOD20240000001C202500018
353	D-WP(C)/610/2025	MANDA GURU VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //	
354	D-WP(C)/611/2025	DR. BIJAYA KUMAR MISHRA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
355	D-WP(C)/612/2025	M/S. SREE METALIKS LTD. VS COMMISSIONER OF CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202500002
356	D-WP(C)/613/2025	KISHORE SWAMY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //	AOD20240000001C202500016
357	D-WP(C)/614/2025	DR. GOBIND CHANDRA DASH VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
358	D-WP(C)/615/2025	M/S. LINGARAJ MODERN RICE INDUSTRIES KOTPADE. VS STATE OF ODISHA	N.MURTY VS	// 0 //	AOR20220002995C202500005
359	D-WP(C)/616/2025	GAHADI SARAKA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //	
360	D-WP(C)/617/2025	HIRENDRA PRATAP SINGH DEO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
361	D-WP(C)/618/2025	PUSPAMANJARI SARBU VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //	AOD20230000313C202500002
362	D-WP(C)/620/2025	BHIMASEN PARIDA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //	
363	D-WP(C)/621/2025	YASHODA KUMAR	JYOTIRMAYA PRASAD BEHERA	//	

ORISSA HIGH COURT**FILING REPORT AS ON :06/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
364	D-WP(C)/622/2025	STATE OF ODISHA BABURAO KHILLO	MANORANJAN PADHY	//	AOD20220003086C202500005
		VS	VS	0	
365	D-WP(C)/624/2025	STATE OF ODISHA GOUTAM NAYAK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
366	D-WP(C)/625/2025	STATE OF ODISHA DR. SUBAS CHANDRA DAS	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
367	D-WP(C)/626/2025	STATE OF ODISHA PRATAP MOHANTY	PRASANTA KUMAR MOHANTY (2)	//	
		VS	VS	0	
368	D-WP(C)/627/2025	STATE OF ODISHA DR. NIRUPAMA DASH	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
369	D-WP(C)/628/2025	STATE OF ODISHA LINGARAJ KHADANGA	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
370	D-WP(C)/629/2025	STATE OF ODISHA DR. BASANTA KUMAR CHOUDHURY	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
371	D-WP(C)/630/2025	STATE OF ODISHA BASANTA KUMAR PRADHAN	ARUN KUMAR PATRA	//	
		VS	VS	0	
372	D-WP(C)/632/2025	STATE OF ORISSA RAMESH NAYAK	SUSHIL KUMAR PATNAIK	//	
		VS	VS	0	
373	D-WP(C)/633/2025	STATE OF ODISHA DR. SUSAMA BARIK	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
374	D-WP(C)/634/2025	STATE OF ODISHA DR. CHITTARANJAN DASH	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
375	D-WP(C)/636/2025	KESHORI SENHI BHATRA @ KISHORI SNEHI BHATRA	JYOTI PRAKASH PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
376	D-WP(C)/637/2025	KRUSHNA PRASAD RATH	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	()	
		THE PRINCIPAL SECY, MINISTRY OF LABOUR EMPLOYMENT, GOVT. OF INDIA, NEW DELHI/		//	
377	D-WP(C)/639/2025	SAINDRI PUJARI	JYOTIRMAYA PRASAD BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
378	D-WP(C)/640/2025	G.KAMALA	TAPAN KUMAR MANDAL	//	
		VS	VS	()	
		TAHASILDAR , PURI		//	
379	D-WP(C)/641/2025	SABITRI BEHERA	JYOTIRMAYA PRASAD BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
380	D-WP(C)/643/2025	P.NARASINGHA REDDY	TAPAN KUMAR MANDAL	//	
		VS	VS	()	
		TAHASILDAR , PURI		//	
381	D-WP(C)/644/2025	BINOD KUMAR PANIGRAHI	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	()	
		THE PRINCIPAL SECY, MINISTRY OF LABOUR EMPLOYMENT, GOVT. OF INDIA, NEW DELHI/		//	
382	D-WP(C)/646/2025	KUSUMA SUBUDHI	JYOTIRMAYA PRASAD BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
383	D-WP(C)/649/2025	NUNDRUKA NILAI	JYOTIRMAYA PRASAD BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
384	D-WP(C)/650/2025	ARATI SAHOO	DR.PATANJALI TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
385	D-WP(C)/652/2025	ASIT KUMAR PARIDA	PRATIK DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/653/2025	RAJINDRA BREDEKA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //	
387	D-WP(C)/654/2025	JASOBANTA BEHERA VS STATE TRANSPORT AUTHORITY ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
388	D-WP(C)/656/2025	JHUNU PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
389	D-WP(C)/657/2025	RAMESH CHANDRA BADAJENA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	
390	D-WP(C)/658/2025	SAROJA KUMAR PANI VS THE COMNR OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //	
391	D-WP(C)/659/2025 WP(C)/612/2025	RAMCHANDRA MUNIPAL VS NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI	SUSANTA KUMAR DASH VS	// 0 //	
392	D-WP(C)/660/2025	RANJIT KUMAR SARAF VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
393	D-WP(C)/661/2025	ANNAPURNA GAHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
394	D-WP(C)/662/2025	THE EXECUTIVE ENGINEER (ELECT.), KHURDA ELECTRICITY DIVISION, KHURDA VS M/S MAHALAXMI STONE, KHURDA	CHITRA KUMAR MOHANTY VS	// 0 //	
395	D-WP(C)/663/2025	SATYABHAMA DEI VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
396	D-WP(C)/664/2025	RAJENDRA KUMAR BARIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
397	D-WP(C)/665/2025	PANKAJ KUMAR MOHANTY	SASWATI MOHAPATRA	//	

ORISSA HIGH COURT**FILING REPORT AS ON :06/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
398	D-WP(C)/666/2025	STATE OF ODISHA JAGABANDHU PRADHAN	JYOTI RANJAN DEO	//	AOR20220001593C202500001
		VS	VS	()	
399	D-WP(C)/667/2025	STATE OF ODISHA DIBAKAR BEHERA	PRITAM KUMAR MOHANTY	//	
		VS	VS	()	
400	D-WP(C)/669/2025	STATE OF ODISHA DEBENDRANATH ACHARYA	UMAKANT SAHOO	//	AOD20240000001C202500003
		VS	VS	()	
401	D-WP(C)/670/2025	STATE OF ODISHA LAXMIDHAR KHUNTIA	UMAKANT SAHOO	//	AOD20240000001C202500005
		VS	VS	()	
402	D-WP(C)/671/2025	STATE OF ODISHA BHABI BEHERA	AMITABH MISHRA	//	
		VS	VS	()	
403	D-WP(C)/673/2025	STATE OF ODISHA MAHESH KUMAR MALLICK	BIJAYA KUMAR PARIDA 2	//	AOD20220001998C202500002
		VS	VS	()	
404	D-WP(C)/674/2025	STATE OF ODISHA M. JOGESWAR DORA	DHANESWAR BEHERA	//	
		VS	VS	()	
405	D-WP(C)/675/2025	STATE OF ODISHA BAISHNAB CHARAN PATTANAIAK	SHARMISTHA SAMAL	//	
		VS	VS	()	
406	D-WP(C)/676/2025	STATE OF ODISHA SIBA CHARAN PARIDA	DHANESWAR BEHERA	//	
		VS	VS	()	
407	D-WP(C)/677/2025	STATE OF ODISHA SANJIB KUMAR PANDA	NIRANJAN NAYAK	//	
		VS	VS	()	
408	D-WP(C)/679/2025	STATE OF ODISHA BAIKUNTHA BARIK	BIREN SANKAR TRIPATHY	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/680/2025	STATE OF ODISHA MURALIDHAR PARIDA VS	SUDHANSU SEKHAR PANDA VS	// // ()	AOR20220001297C202500005
410	D-WP(C)/681/2025	STATE OF ODISHA BISWA BHUSHAN SWAIN VS	SUBHA KUMAR MISHRA VS	// // ()	
411	D-WP(C)/682/2025	STATE OF ODISHA KUMARENDRA MOHANTA VS	SHARMISTHA SAMAL VS	// // ()	
412	D-WP(C)/683/2025	STATE OF ODISHA NILADRI SAHOO VS	PRAFULLA KUMAR SAHOO VS	// // ()	
413	D-WP(C)/684/2025	STATE OF ODISHA JAGADISH PRASAD SAHU VS	DIGAMBARA MISHRA VS	// // ()	
414	D-WP(C)/685/2025	STATE OF ODISHA ABINASH ROUT VS	GOPINATH MISHRA VS	// // ()	
415	D-WP(C)/686/2025	THE COLLECTOR, MAYURBHANJ GOURA HARI SETHI VS	SHARMISTHA SAMAL VS	// // ()	
416	D-WP(C)/687/2025	STATE OF ODISHA TANKADHAR BEHERA VS	AMIT PRASAD BOSE VS	// // ()	
417	D-WP(C)/689/2025	STATE OF ODISHA ABIDA RAITA VS	DURGESH NARAYAN RATH VS	// // ()	
418	D-WP(C)/690/2025	STATE OF ODISHA MAMTAJ MOHARANA VS	NIRANJAN LENKA VS	// // ()	
419	D-WP(C)/691/2025	STATE OF ODISHA RAMESH CHANDRA DETHI VS	RAMESH CHANDRA SWAIN VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/692/2025	SARITA SWAIN VS TAHASILDAR, BBSR	SUBRATA MISHRA VS	// 0 //	
421	D-WP(C)/693/2025	SURESH CHANDRA PASAYAT VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
422	D-WP(C)/695/2025	PARAMANANDA NAIK VS STATE OF ODISHA	GOKULANANDA PADHI VS	// 0 //	
423	D-WP(C)/696/2025	DR. ARUNA KUMAR DASH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
424	D-WP(C)/697/2025	KESHAB CHANDRA GARNAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
425	D-WP(C)/698/2025	SRICHARAN SAMAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
426	D-WP(C)/699/2025	SABITRI PATEL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
427	D-WP(C)/701/2025	UPENDRA NAYAK VS THE STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
428	D-WP(C)/702/2025	BIMLRAJ OUTSOURCING PVT. LTD., HARYANA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
429	D-WP(C)/703/2025	SUBHASISHA MOHAPATRA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	AOD20240000639C202500001
430	D-WP(C)/704/2025	TRINNATH PRADHAN VS FIRST MOTOR ACCIDENT CLAIMS TRIBUNAL, NAYAGARH	JUDHISTIR SAHOO VS	// 0 //	AOD20220003315C202500003
431	D-WP(C)/706/2025	MANAS KUMAR DAS	SUDHIR KUMAR MALLICK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-WP(C)/707/2025	THE STATE OF ODISHA JAYADEV DAS	JUDHISTHIR SAHOO	//	AOD20220003315C202500006
		VS	VS	()	
433	D-WP(C)/712/2025	FIRST MOTOR ACCIDENT CLAIMS TRIBUNAL, NAYAGARH GIRIJA SHANKAR BEHERA	JYOTIRMAY GUPTA	//	
		VS	VS	()	
434	D-WP(C)/715/2025	STATE OF ODISHA KEDARNATH NAYAK	JYOTIRMAY GUPTA	//	
		VS	VS	()	
435	D-WP(C)/717/2025	STATE OF ODISHA GOLAP CHANDRA NAIK	SHARMISTHA SAMAL	//	
		VS	VS	()	
436	D-WP(C)/718/2025	STATE OF ODISHA AMRIT NAYAK	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	
437	D-WP(C)/719/2025	STATE OF ODISHA SARADA PRASANNA BHAT	KISHORE KUMAR MOHANTA	//	
		VS	VS	()	
438	D-WP(C)/722/2025	STATE OF ODISHA SAMITA BARIK	PRASANTA VARMA	//	
		VS	VS	()	
439	D-WP(C)/725/2025	STATE OF ODISHA M/S. L.G. TRADING CO., WEST BENGAL	KOUSIK ANANDA GURU	//	
		VS	VS	()	
440	D-WP(C)/726/2025	PRINCIPAL CHEIF MATERIAL MANAGER, KHURDA ANIL KUMAR BEURA	SUMANTA BHUYAN	//	
		VS	VS	()	
441	D-WP(C)/727/2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., MADHUPATNA, CUTTACK JAGABANDHU PRADHAN	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	
442	D-WP(C)/729/2025	STATE OF ODISHA SUDHIR KUMAR MOHANTY	PRAVASH CHANDRA JENA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/732/2025	STATE OF ODISHA PRAHALLAD PRADHAN VS A.O. P.N.B.BBSR	ACHYUTANANDA PATTANAIK VS	// // 0 //	
444	D-WP(C)/733/2025	SUDHANSHU KUMAR PADHEE VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
445	D-WP(C)/734/2025	DEEPTI RANJAN ROUT VS BERHAMPUR UNIVERSITY, GANJAM	DILLIP KUMAR MOHAPATRA VS	// 0 //	
446	D-WP(C)/736/2025	M/S NABADURGA CONSTRUCTION PVT.LTD VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
447	D-WP(C)/738/2025	SAROJ KUMAR PADHY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
448	D-WP(C)/739/2025	MD. MASOOD AKRAM VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
449	D-WP(C)/741/2025	ARJUN PANGI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
450	D-WP(C)/742/2025	BARUNI BISWAL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
451	D-WP(C)/744/2025	SUCHISMITA ROUT VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
452	D-WP(C)/745/2025	ASHIRBAD PATI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
453	D-WP(C)/746/2025	SUKANTI SETHI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/747/2025	MANGALAM METALS AND ORES LTD., SUNDARGARH VS	ANUSWAT KUMAR ACHARYA VS	// ()	
455	D-WP(C)/748/2025	ASSITANT COMMISSIONER OF INCOME TAX, PRASANNA KUMARI ROUT VS	CENTRAL CIRCLE, SAMBALPUR ANKITA MUKHERJI VS	// // ()	
456	D-WP(C)/749/2025	KOTAK MAHINDRA BANK, BBSR RABI NARAYAN BEHERA VS	JAJATI KESHARI KHUNTIA VS	// // ()	
457	D-WP(C)/750/2025	STATE OF ODISHA BIJAY KUMAR KHATUA VS	KISHORE KUMAR MOHANTA VS	// // ()	
458	D-WP(C)/751/2025	STATE OF ODISHA HEMANTA KUMAR NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
459	D-WP(C)/752/2025	STATE OF ODISHA DR.KANHU CHARAN SWAIN VS	GYANESWAR SATPATHY VS	// // ()	
460	D-WP(C)/753/2025	STATE OF ODISHA A. SINU RAO VS	MANOJ KUMAR PANDA VS	// // ()	
461	D-WP(C)/754/2025	STATE OF ODISHA SUDHIR KUMAR LENKA VS	SRIKANTA MAHUNTA VS	// // ()	
462	D-WP(C)/755/2025	STATE OF ODISHA DR.JAYANT KUMAR NANDA VS	GYANESWAR SATPATHY VS	// // ()	
463	D-WP(C)/756/2025	STATE OF ODISHA JOGENDRA SAHU VS	SUBHENDU KUMAR NAYAK VS	// // ()	
464	D-WP(C)/757/2025	THE STATE OF ODISHA DR.DUSMANTA SAHOO VS	GYANESWAR SATPATHY VS	// // ()	
465	D-WP(C)/758/2025	STATE OF ODISHA SAMBARI MAJHI	SIDHARTH SANKAR MOHAPATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		COLLECTOR, KALAHANDI		//	
466	D-WPCRL/434/2025	TANKADHAR BEHERA	P.ANUP DASH	/ /0	AOD20220004458C202500002
	WPCRL/1/2025	VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/344/2025	PRAMOD KUMAR KAR	KISHORE KUMAR NAIK	HEMGIR /203 /2023	AOR20220000264C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/346/2025	MAMTA BAIRAGI	SARBESWAR SAHOO	MALKANGIRI SADAR /188 /2024	AOD20220004505C202500002
	ABLAPL/179/2025	VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/349/2025	DILLIP KUMAR MOHANTY	DILLIP KUMAR SAHOO	KENDRAPARA SADAR /666 /2024	
	ABLAPL/174/2025	VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/352/2025	CHINMAYA KUMAR SAHOO	SARBESWAR SAHOO	MARKAT NAGAR /1 /2025	AOD20220004505C202500003
	ABLAPL/180/2025	VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/355/2025	SUSANTA SAHOO	KSHIROD KUMAR SAHOO	KUJANGA /613 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/356/2025	OM PRASAD BEHERA	PRIYA RANJAN SINGH	CHATRAPUR /899 /2024	
	ABLAPL/181/2025	VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/357/2025	JOGENDRA GEDI	ARIJEET MISHRA	DHARMASALA /890 /2024	
	ABLAPL/183/2025	VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/358/2025	PRAKASH ROUT	ARIJEET MISHRA	SUKINDA /2 /2025	
	ABLAPL/176/2025	VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/359/2025	SUBHENDU KU. PRADHAN	AJIT KUMAR RAUT	AGARAPADA /255 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/360/2025	MANORANJAN UPADHAYA	NISHIKANTA MISHRA	KHANDAGIRI P.S. /772 /2024	
	ABLAPL/178/2025	VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/363/2025 ABLAPL/199/2025	STATE OF ODISHA HRUDANANDA @ DHANESWAR ROUT VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	// DHUSURI /122 /2024 () //	
478	D-ABLAPL/364/2025 ABLAPL/201/2025	TAPAS KU MALIK VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	// PIRAHAT P.S /224 /2024 () //	
479	D-ABLAPL/367/2025 ABLAPL/198/2025	GOPINATH BEHERA @ GOPI VS STATE OF ODISHA	ANITA SAHOO VS	// KHANTAPADA /342 /2024 () //	
480	D-ABLAPL/368/2025	GOPINATH DALEI @ SILU DALEI VS STATE OF ODISHA	ANITA SAHOO VS	// FATEGARH /314 /2024 () //	
481	D-ABLAPL/369/2025 ABLAPL/200/2025	TRUPTI RANJAN DAS VS STATE OF ODISHA	SARADA DASH VS	// BADAGODA P.S. /143 /2021 () //	
482	D-ABLAPL/371/2025	JALADHAR DAS @ JALADHARA DAS VS STATE OF ODISHA	DHANANJAYA NAYAK VS	// GOBINDAPUR /266 /2024 () //	
483	D-ABLAPL/375/2025 ABLAPL/192/2025	ARUPA KU. SAHOO VS STATE OF ODISHA	PRANAYA KUMAR MOHAPATRA VS	// CHHENDIPADA /568 /2024 () //	
484	D-ABLAPL/377/2025 ABLAPL/194/2025	AMAR JENA VS STATE OF ODISHA	SAIBRATA RATH VS	// AUL /718 /2024 () //	
485	D-ABLAPL/378/2025 ABLAPL/196/2025	SATYA SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	// GAISILET /251 /2024 () //	
486	D-ABLAPL/380/2025	SUNATH SARANGI VS STATE OF ODISHA	MAHES DAS VS	// / /0 () //	
487	D-ABLAPL/389/2025	BISWAJIT BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	// SONEPUR /297 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-ABLAPL/391/2025	KESHAB BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MADHUPATNA /186 /2024 () //	
489	D-ABLAPL/392/2025	BHANU DAS VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /828 /2024 () //	
490	D-ABLAPL/395/2025	TUSAR BEHERA @ SONU VS STATE OF ODISHA	S.S.RAY (2) VS	AIR FIELD P.S. /238 /2024 () //	
491	D-ABLAPL/399/2025	DHULESWAR PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
492	D-ABLAPL/401/2025	RAMA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
493	D-ABLAPL/404/2025	RAJESH KUMAR MOHANTY VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KISSANNAGAR PS /315 /2024 () //	
494	D-ABLAPL/405/2025	PRAFULLA KUMAR PANIGRAHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
495	D-ABLAPL/407/2025	SOUBHAGYA AMAT VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /214 /2024 () //	
496	D-ABLAPL/408/2025	MADHA@UMAKANTA MAHJI@TAREI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202500002
497	D-ABLAPL/409/2025	JUDHISTIR KHETI VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /200 /2024 () //	
498	D-ABLAPL/411/2025	GULI @ SANJEEB JENA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	KOREI /478 /2024 () //	
499	D-ABLAPL/417/2025	TANKA @ TANKADHAR SAHU	TRILOCHAN NANDA	SAINTALA /368 /2022	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/420/2025	BIRA SAHU	TRILOCHAN NANDA	SAINTALA /245 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/422/2025	SANTOSH KUMAR MALIK	SATYA NARAYAN MISHRA 4	BASUDEVPUR /953 /2024	AOR20220001615C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/427/2025	DAPHE @ DAMODAR PRADHAN	JUGALA KISHORE PANDA	BAUNISUNI /167 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/431/2025	GANESH GIRI	JUGALA KISHORE PANDA	BOUDH /415 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/432/2025	SAMIMA BEGUM	SAMVIT MOHANTY	JAGATSINGPUR /1275 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/433/2025	PABITRA KUMAR MALLIK	RASHMI KANTA ACHARYA	JANKIA P.S. /438 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/435/2025	ALLI BEHERA	MANORANJAN ACHARYA	NUAGAON /71 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/437/2025	SANTOSH KUMAR SAHOO @ SANTOSH SAHOO @ RAMPANU	KUMAR NAYAK	GOP /54 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/439/2025 ABLAPL/202/2025	RAGHUNATH GAUDA @ RAGHUNATH GOUDA	BIJAY KUMAR BEHERA	BHARATPUR PS /1 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/441/2025	RASMI RANJAN PATRA @ RASHMI RANJAN PATRA	ANAND PRAKASH DAS	GOBINDAPUR /244 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/444/2025	RAGHUNATH GAUDA @ RAGHUNATH GOUDA	BIJAY KUMAR BEHERA	BHARATPUR PS /6 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/446/2025	STATE OF ODISHA MD. MERAJ VS	BISWARANJAN DALAI VS	// HATIBARI /1 /2025 ()	
512	D-ABLAPL/463/2025	STATE OF ODISHA SK.ABDUL RAFUDIN VS	TUKUNA KUMAR MISHRA VS	// DABUGAM /192 /2024 ()	
513	D-ABLAPL/466/2025	STATE OF ODISHA POLAVARAPU @ P. RAJESH @ POLAVARAPU RAJESH VS	ANIRUDHA DAS VS	// PATNAGARH /401 /2024 ()	
514	D-ABLAPL/468/2025	STATE OF ODISHA SAROJ DAS VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI RURAL PS /498 /2024 ()	
515	D-ABLAPL/469/2025	STATE OF ODISHA P. SURESH RAO VS	ANIRUDHA DAS VS	// PATNAGARH /401 /2024 ()	
516	D-ABLAPL/470/2025	STATE OF ODISHA RAMESH MOHANTY VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /416 /2024 ()	
517	D-ABLAPL/472/2025	STATE OF ODISHA TIKI @ AKASH BEHERA VS	DEEPAK KU SAHOO VS	// KENDRAPARA /238 /2022 ()	
518	D-ABLAPL/474/2025	STATE OF ODISHA ABHAYA SETHI VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /420 /2024 ()	
519	D-ABLAPL/475/2025	STATE OF ODISHA SATYARANJAN SAHOO VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /163 /2024 ()	
520	D-ABLAPL/477/2025	STATE OF ODISHA DIN MOHAMMED KHAN VS	SATYA NARAYAN MISHRA 4 VS	// PIRAHAT P.S /266 /2024 ()	AOR20220001615C202500002
521	D-ABLAPL/478/2025	STATE OF ODISHA JAYANTA DAS VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /407 /2024 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/481/2025	MANTU BEHERA @ SUJAY KUMAR BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /285 /2024 () //	
523	D-ABLAPL/482/2025	PRAMOD BHOI VS STATE OF ODISHA	KIRTAN DANG VS	TITILAGARH /376 /2024 () //	
524	D-ABLAPL/483/2025	NARI @ NARENDRA SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /213 /2007 () //	
525	D-ABLAPL/489/2025	RAMESH NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	CHATRAPUR /902 /2024 () //	AOD20240000242C202500004
526	D-ABLAPL/490/2025	BHAGIRATHI JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMBHA (KHALLIKOTE) /376 /2024 () //	AOR20220001631C202500004
527	D-ABLAPL/492/2025	SUDHAKAR NAIK VS STATE OF ODISHA	LAXMINARAYAN SAHOO VS	KAMAKHYANAGAR /632 /2024 () //	
528	D-ABLAPL/495/2025	JAYRAM HANTAL @ HIRAN HANTAL VS STATE OF ODISHA	SWAGATIKA SAHOO VS	POTTANGI /131 /2024 () //	
529	D-ABLAPL/497/2025	JYOTI RANJAN DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DHAMNAGAR /543 /2024 () //	
530	D-ABLAPL/500/2025	P ADINARAYAN REDDY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHATRAPUR /307 /2022 () //	AOR20220001631C202500005
531	D-ABLAPL/507/2025	JITENDRA MUDULI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /284 /2024 () //	
532	D-ABLAPL/508/2025	SURYA NARAYAN SAHOO VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	KHANDAGIRI P.S. /891 /2024 () //	
533	D-ABLAPL/512/2025	HEMANTA KUMAR SAMANTARAY	JAJATI KISHORE MOHANTY	BARANGA /485 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/515/2025	CHINMAYA MOHAPATRA	ABHINANDAN PRADHAN	KHANDAGIRI P.S. /891 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/521/2025	RAJESH HARIJAN @ BAGH	SANGRAM KESHARI ROUT	KHATIGUDA /116 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/524/2025	KRUSHNA CHANDRA BEHERA	MANAS KUMAR CHAND	MANCHESWAR P.S. /500 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/526/2025	SAMARENDRA BEHERA	MANAS KUMAR CHAND	MANCHESWAR P.S. /500 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/529/2025	RANJUKTA SETHI	BIJAY SWAIN	PIPLI /611 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/537/2025	MALLIK MUSTAKIN @ HOSEN	MANAS KUMAR CHAND	BALIPATNA /74 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/538/2025	KUNMUN @ SAILENDRA KUMAR PATTNAIK	AJIT KUMAR MOHANTY	MAHILA P.S. BUXIBAZAR /193 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/540/2025	PRASANNA MARTHA@BANA	JYOTIRMAYA SAHOO	CHANDAPUR /156 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/541/2025	MALLIK JAHANGIR HOSEN @ JAHANGATHIR	MANAS KUMAR CHAND	BALIPATNA /74 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/542/2025	CHHABI DAS @ PRASANT KUMAR DAS	PRADIPTA BEURA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/543/2025	JAGYASENI SAHU	Madan Sundar Behera	BUGUDA /610 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/544/2025	STATE OF ODISHA SOUMYA RANJAN DASH @ DAS VS	PRINCE PATNAIK VS	// PURI TOWN /177 /2019 ()	
546	D-ABLAPL/545/2025	STATE OF ODISHA RAMA CHANDRA NAYAK VS	JYOTIRMAYA SAHOO VS	// GRAM GANJAM /343 /2024 ()	
547	D-ABLAPL/546/2025	STATE OF ODISHA ANUP KUMAR MOHANTY VS	MRUGANKA MAULI PATNAIK VS	// BADAGODA P.S. /800 /2024 ()	
548	D-ABLAPL/548/2025	STATE OF ODISHA SAHADEV SAHU VS	Madan Sundar Behera VS	// BUGUDA /610 /2024 ()	
549	D-ABLAPL/549/2025	STATE OF ODISHA SUNIL KUMAR MOHANTY VS	BISWAJIT NAYAK VS	// PHULBANI TOWN /273 /2024 ()	
550	D-ABLAPL/550/2025	STATE OF ODISHA PANCHANAN PRADHAN @ PANU @ PANCHU PRADHAN @ KAMPA @ MAHALIK VS	PANTO KAMPA VS	// NUAGAON /5 /2008 ()	
551	D-ABLAPL/551/2025	STATE OF ODISHA JITENDRA KUMAR ROUT VS	BIJAY KUMAR BEHERA VS	// SAHID NAGAR P.S. /551 /2024 ()	
552	D-ABLAPL/553/2025	STATE OF ODISHA DEEPTIRMAYA MOHANTY @ KUNA VS	AMITAV TRIPATHY VS	// SARANAKUL /60 /2021 ()	
553	D-ABLAPL/554/2025	STATE OF ODISHA JITENDRA MAHAPATRA @ JITUNA MAHAPATRA VS	SIDDHARTHA SAMAL VS	// DELANGA /348 /2024 ()	
554	D-ABLAPL/555/2025	STATE OF ODISHA ABINASH BAGH @ SIDDHANT RANJAN BARIHA VS	AMITAV TRIPATHY VS	// PADAMPUR /279 /2024 ()	
555	D-ABLAPL/556/2025	STATE OF ODISHA KANHU CHARAN NAYAK @ SONU PRADHAN VS	AMITAV TRIPATHY VS	// SARANAKUL /116 /2024 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/557/2025	SHRINATH SAHIS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	HIRAKUD /367 /2024 () //	
557	D-ABLAPL/559/2025	BHIMSEN SAMAL VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	DHARMASALA /2 /2025 () //	
558	D-ABLAPL/561/2025	PRASANNA PARIDA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	NIKIRAI /280 /2024 () //	AOR20220003509C202500005
559	D-ABLAPL/563/2025	PRAVAT SAHU @ PRAVAT SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /166 /2024 () //	
560	D-ABLAPL/564/2025	NITAI MANDAL@NITAL MANDAL@NITYANANDA MANDAL VS STATE OF ODISHA	MANDEVI UDGATA VS	MALKANGIRI /301 /2020 () //	
561	D-ABLAPL/566/2025	BALISTER YADAV @ YADAW VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BADMAL /448 /2024 () //	
562	D-ABLAPL/570/2025	SUMANTA BAG VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /326 /2024 () //	
563	D-ABLAPL/571/2025	PANKAJ GUPTA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /115 /2023 () //	
564	D-ABLAPL/573/2025	PRATHAM BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BELPARA /353 /2024 () //	
565	D-ABLAPL/574/2025	SATYABRATA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /153 /2024 () //	
566	D-ABLAPL/577/2025	MAHESWAR PRUSTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NISCHINTAKOILI /202 /2024 () //	
567	D-ABLAPL/579/2025	DUSMANT DEHURY	AMLAN SHAKTI PAUL	//0	

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/580/2025	GITA SINGH	JAJATI KESHARI KHUNTIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/581/2025	NIRU @ NIRANJAN JENA	JYOTIRMAYA SAHOO	NIRAKARPUR /217 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/584/2025	SUSANT KUMAR RANASINGH @ SUSHANTA RANASINGH	JYOTIRMAYA SAHOO	BALUGAON P.S. /406 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/585/2025	SHIBA PRASAD MISHRA	SANGITA MOHANTY	BHARATPUR PS /782 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/586/2025	KALU CHARAN JENA @ KALU CH. JENA	JYOTIRMAYA SAHOO	BALUGAON P.S. /1 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :06/01/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-LAA/28/2022 LAA/28/2022	NIMAIN DANTA MP	SUSHANTA KUMAR JOSHI	1/2025
2	D-MA/548/2001 MA/548/2001	NEW IND.ASU.CO.LTD. MP		1/2025
3	D-TRPCRL/487/2025 TRPCRL/ /	DUSMANTA BEHERA MP	SOVENSWAR NAYAK	1/2025
4	D-SAO/54082/2024 SAO/ /	BIDYUTLATA PRADHAN MP	MANOJ KUMAR MOHANTY	1/2025
5	D-CRLLP/448/2025 CRLLP/ /	RITANJALI BEHERA MP	SAMARENDRA MOHANTY	1/2025
6	D-LAA/28/2022 LAA/28/2022	NIMAIN DANTA MP	SUSHANTA KUMAR JOSHI	2/2025
7	D-CRLLP/448/2025 CRLLP/ /	RITANJALI BEHERA MP	SAMARENDRA MOHANTY	2/2025
8	D-LAA/4/2022 LAA/4/2022	DEPUTY ESTATE MANAGER,LINGARAJ ABHADHANADI COAL FIELDS LTD. MP		3/2025
9	D-JCRLA/12423/2024 JCRLA/52/2024	NARAYAN SAHU MP	MS. AYUSHI MEHTA (AMICUS CURIAE)	4/2025
10	D-LAA/4/2022 LAA/4/2022	DEPUTY ESTATE MANAGER,LINGARAJ ABHADHANADI COAL FIELDS LTD. MP		4/2025
11	D-CRLMP/34608/2024 CRLMP/1599/2024	BHUNESHWAR PRASAD VERMA MP	HEMANT KUMAR MUND	4/2025
12	D-FAO/50999/2024 FAO/ /	D.M.,RELIANCE GENERAL INSURANCE CO. LTD.,SAMBALPUR MP	SUBRABHOSH PATHY	4/2025
13	D-RVWPET/455/2025 RVWPET/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	4/2025
14	D-JCRLA/12423/2024 JCRLA/52/2024	NARAYAN SAHU MP	MS. AYUSHI MEHTA (AMICUS CURIAE)	5/2025
15	D-RVWPET/456/2025 RVWPET/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	5/2025
16	D-FAO/50999/2024 FAO/ /	D.M.,RELIANCE GENERAL INSURANCE CO. LTD.,SAMBALPUR MP	SUBRABHOSH PATHY	5/2025
17	D-MATA/33/2023 MATA/33/2023	AMITA DAS MP	BIKRAM KISHORE NAYAK	5/2025
18	D-LAA/4/2022 LAA/4/2022	DEPUTY ESTATE MANAGER,LINGARAJ ABHADHANADI COAL FIELDS LTD. MP		5/2025
19	D-RPFAM/32998/2024 RPFAM/220/2024	RANJAN DAS MP	HRUDANANDA MOHAPATRA	5/2025
20	D-RPFAM/580/2025 RPFAM/ /	RITANJALI BEHERA MP	SAMARENDRA MOHANTY	6/2025
21	D-FAO/575/2025 FAO/ /	D.M.,ORIENTAL INSURANCE CO. LTD.,SAMBALPUR MP	SOMNATH ROY	6/2025
22	D-CRLMP/587/2025 CRLMP/ /	ASHUTOSH LENKA MP	AJAYA NAYAK	6/2025
23	D-TRP(C)/469/2025 TRP(C)/ /	HARAPRIYA PANIGRAHI MP	BISWAJIT MOHAPATRA	6/2025
24	D-CRLREV/38830/2024 CRLREV/2/2025	MD.HAMIDULLAH @ HAMID MP	DHIRENDRA KUMAR MOHAPATRA	6/2025
25	D-LAA/4/2022 LAA/4/2022	DEPUTY ESTATE MANAGER,LINGARAJ ABHADHANADI COAL FIELDS LTD. MP		6/2025
26	D-MATA/648/2025	JAGDISH SAMAL	BYOMAKESH TRIPATHY	

	MATA/ /	MP		6/2025
27	D-TRP(C)/523/2025	KALPANA NAYAK	SARADA PRASAD DASH	
	TRP(C)/ /	MP		7/2025
28	D-RPFAM/43855/2024	MALAY KETAN PARIDA	ASISH MISHRA	
	RPFAM/294/2024	MP		7/2025
29	D-CRLREV/38244/2024	OWES AHEMMED KHAN	PUSPAMITRA MOHAPATRA	
	CRLREV/3/2025	MP		7/2025
30	D-LAA/4/2022	DEPUTY ESTATE MANAGER,LINGARAJ ASHADMS	HANADI COAL FIELDS LTD.	
	LAA/4/2022	MP		7/2025
31	D-SA/233/1994	KHAIRA	M/S DWARIKA PR MOHANTY,T.K.MOHANTY,P.K.SWAIN,M.PALM/S.B	
	SA/233/1994	MP		7/2025
32	D-SA/233/1994	KHAIRA	M/S DWARIKA PR MOHANTY,T.K.MOHANTY,P.K.SWAIN,M.PALM/S.B	
	SA/233/1994	MP		8/2025
33	D-LAA/4/2022	DEPUTY ESTATE MANAGER,LINGARAJ ASHADMS	HANADI COAL FIELDS LTD.	
	LAA/4/2022	MP		8/2025
34	D-TRP(C)/668/2025	PALLABI BISWAL	BIJAY KUMAR MISHRA	
	TRP(C)/ /	MP		8/2025
35	D-RPFAM/17293/2024	SUJIT KUMAR SAHOO	MIHIR SEKHAR SAHOO, M/S.BRAHMANANDA TRIPATHY	
	RPFAM/100/2024	MP		8/2025
36	D-CMAPL/463/2025	BINAYAK ACHARYA	DAYANIDHI MISHRA	
	CMAPL/ /	MP		8/2025
37	D-CRLREV/452/2025	MITHUN NAIK	PANCHANAN PANIGRAHI	
	CRLREV/ /	MP		8/2025
38	D-CMAPL/232/2025	JAYADEV BALIARSINGH	AJIT CH MOHAPATRA	
	CMAPL/ /	MP		9/2025
39	D-CRLREV/38594/2024	RASMI RANJAN SAHOO@RASHMI RANJAN SAHOO	RASHMISARATHI DAS	
	CRLREV/9/2025	MP		9/2025
40	D-RPFAM/50903/2024	PALURAM KISKU	RABINDRA NATH PRUSTY	
	RPFAM/ /	MP		9/2025
41	D-CONTC/26878/2024	SANJUKTA TANDIA		
	CONTC/4868/2024	MP		10/2025
42	D-CRLREV/38989/2024	ASHISH MALLICK	PUSPAMITRA MOHAPATRA	
	CRLREV/10/2025	MP		10/2025
43	D-RPFAM/50903/2024	PALURAM KISKU	RABINDRA NATH PRUSTY	
	RPFAM/ /	MP		10/2025
44	D-CMAPL/51055/2024	THE DIVISIONAL MANAGER , M/S. ORIENTAL	INSURANCE CO.LTD. SAMBALPUR	
	CMAPL/437/2024	MP		10/2025
45	D-CRLREV/38989/2024	ASHISH MALLICK	PUSPAMITRA MOHAPATRA	
	CRLREV/10/2025	MP		11/2025
46	D-RPFAM/53842/2024	JAGAMOHAN MOHAPATRA	AMLAN SHAKTI PAUL	
	RPFAM/ /	MP		11/2025
47	D-CRLREV/498/2025	RAJIB @ HARISH CHANDRA PRADHAN	SANTOSH KUMAR MAHANTY	
	CRLREV/ /	MP		12/2025
48	D-RPFAM/54702/2024	RANJITA PARIDA	AMLAN SHAKTI PAUL	
	RPFAM/ /	MP		12/2025
49	D-CRLREV/528/2025	BADAL KUMAR SHA	SOUBHAGYA KUMAR DASH	
	CRLREV/ /	MP		13/2025
50	D-RPFAM/54723/2024	GYANESWAR PERA	BISWAJIT MOHAPATRA	
	RPFAM/5/2025	MP		13/2025
51	D-CRLREV/528/2025	BADAL KUMAR SHA	SOUBHAGYA KUMAR DASH	
	CRLREV/ /	MP		14/2025
52	D-BLAPL/39385/2024	NIPUN KUMAR SETHY @ NIPUN SETHY	JUGALA KISHORE PANDA	
	BLAPL/19/2025	MP		15/2025
53	D-BLAPL/28074/2024	SUMAN KUMAR DAS	DEEPAK KU SAHOO	
	BLAPL/9873/2024	MP		16/2025
54	D-BLAPL/9032/2023	SAROJ KUMAR PANDA	CHINTU KUMAR AGRAWAL	
	BLAPL/9032/2023	MP		17/2025
55	D-BLAPL/14425/2023	RAJEEV LOCHAN DAS		
	BLAPL/14425/2023	MP		18/2025
56	D-BLAPL/20326/2024	SONIA TRIPATHY		
	BLAPL/7177/2024	MP		19/2025
57	D-CMP/496/2025	SUKUN NAIK @ SAKUNTALA PATEL	AJAYA KUMAR NANDA	
	CMP/ /	MP		19/2025

58	D-BLAPL/11651/2023 BLAPL/11651/2023	SUSANTA KUMAR MAHANTA MP	ROHIT RANJAN RAY	20/2025
59	D-CMP/528/2025 CMP/ /	DINABANDHU BARIK MP	BHOJARAJ SETH	20/2025
60	D-CMP/44/2025 CMP/ /	SHREE JAGANNATH MOHAPRABHU BIJE MP	SUNSHINE ANAND SWAIN	21/2025
61	D-RSA/445/2009 RSA/445/2009	GOBINDA CH.PRADHAN MP	M/S.SAMARESWAR MOHANTY	21/2025
62	D-BLAPL/33834/2024 BLAPL/11692/2024	DILESWAR MAHANANDA MP		21/2025
63	D-RSA/445/2009 RSA/445/2009	GOBINDA CH.PRADHAN MP	M/S.SAMARESWAR MOHANTY	22/2025
64	D-CMP/542/2025 CMP/ /	NARAYAN ACHARYA MP	BHASKAR CHANDRA PANDAB	22/2025
65	D-RSA/445/2009 RSA/445/2009	GOBINDA CH.PRADHAN MP	M/S.SAMARESWAR MOHANTY	23/2025
66	D-CMP/560/2025 CMP/ /	SUDHANSU SEKHAR MANGARAJ MOHAPATRA MP	SURASHISH PATTANAIK	23/2025
67	D-CMP/54902/2024 CMP/11/2025	JSW ENERGY UTKAL LTD., TELANGANA MP	NIKHILESH BARIK	24/2025
68	D-RSA/310/2009 RSA/310/2009	SK.SABAKTTULAH MP	M/S.PRAFULLA KU.RATH	24/2025
69	D-CMP/52314/2024 CMP/1453/2024	SATYAJIT PATTNAIK MP	SUVASHISH PATTANAIK	25/2025
70	D-RSA/597/2025 RSA/ /	RANJITA MOHAPATRA MP	MAHESWAR MOHANTY	25/2025
71	D-CMP/6119/2024 CMP/131/2024	SARALA SANSKRUT MAHAVIDYALAYA, KARAMANGA, JAGATSINGHPUR MP		26/2025
72	D-RSA/631/2025 RSA/ /	RANJITA MOHAPATRA MP	MAHESWAR MOHANTY	26/2025
73	D-RSA/51057/2024 RSA/ /	REBATI BARADA MP	SUKANTA KUMAR NAYAK	27/2025
74	D-CMP/730/2025 CMP/ /	HAREKRUSHNA RANA MP	AMIT PRASAD BOSE	27/2025
75	D-RSA/51057/2024 RSA/ /	REBATI BARADA MP	SUKANTA KUMAR NAYAK	28/2025
76	D-CMP/54083/2024 CMP/1/2025	PRAMILA DEHURY @ PRAMILA PRADHAN MP	PRAVAT KUMAR NAYAK	28/2025
77	D-RSA/723/2025 RSA/ /	HARIHAR TRIPARHY MP	AMIT PRASAD BOSE	29/2025
78	D-ABLAPL/35442/2024 ABLAPL/13476/2024	FAKIR NAIK MP		29/2025
79	D-ABLAPL/16704/2024 ABLAPL/5760/2024	SUDHIR KUMAR PATRO @ SUDHIR PATRA MP	SANJAY KUMAR PRADHAN	30/2025
80	D-ABLAPL/19121/2024 ABLAPL/6777/2024	SANGRAM BARIK MP		31/2025
81	D-ABLAPL/29406/2024 ABLAPL/10907/2024	AMITA SWAIN MP	BICHITRA NARAYANA SATAPATHY	32/2025
82	D-ABLAPL/37266/2024 ABLAPL/14292/2024	SALIM @ SALIM SEKHAR MAJHIASETH MP		33/2025
83	D-ABLAPL/33189/2024 ABLAPL/12662/2024	BUDHIMAN SAHU MP	SANTOSH KUMAR MAHANTY	34/2025
84	D-MACA/466/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., BOBbili MP	SABAR SATPATHY	34/2025
85	D-ABLAPL/17418/2024 ABLAPL/6100/2024	HARESH PARIDA MP	ANURAG PATI	35/2025
86	D-MACA/468/2025 MACA/ /	D.M.(LEGAL CLAIMS), NEW INDIA ASSURANCE CO.LTD., Bhubaneswar MP	ANURAG PATI	35/2025
87	D-MACA/483/2025 MACA/ /	M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK MP	ANURAG PATI	35/2025
88	D-ABLAPL/17413/2024 ABLAPL/6210/2024	NIRANJAN ROUT MP		36/2025
89	D-ABLAPL/38286/2024	TAPAN KUMAR MALIK	SANGITA MOHANTY	

	ABLAPL/14681/2024	MP		37/2025
90	D-MACA/483/2025	M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK	NAYAN BEHARI DAS	
	MACA/ /	MP		37/2025
91	D-MACA/55092/2024	D.M., NATIONAL INSURANCE CO. LTD., CUTTACK	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		38/2025
92	D-ABLAPL/36177/2024	PITAMBAR KHARA		
	ABLAPL/13781/2024	MP		38/2025
93	D-MACA/30/2025	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		39/2025
94	D-ABLAPL/10095/2024	PRASANNA BEHERA	BIKASH KARNA	
	ABLAPL/4321/2024	MP		39/2025
95	D-ABLAPL/19764/2024	KELA @ KAPILASH BEHERA		
	ABLAPL/7064/2024	MP		40/2025
96	D-MACA/498/2025	D.M., ORIENTAL INSURANCE CO.LTD., BOBbili	SUBBAR SATPATHY	
	MACA/ /	MP		40/2025
97	D-MACA/546/2025	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		41/2025
98	D-ABLAPL/37474/2024	SOURAV BEHERA @ SRIDHAR BEHERA		
	ABLAPL/14379/2024	MP		41/2025
99	D-MACA/561/2025	TATA AIG GENERAL INSURANCE CO.LTD.	GBSRTTA	
	MACA/ /	MP		42/2025
100	D-ABLAPL/32559/2024	RUDRA MAHAPATRA		
	ABLAPL/12267/2024	MP		42/2025
101	D-MACA/561/2025	TATA AIG GENERAL INSURANCE CO.LTD.	GBSRTTA	
	MACA/ /	MP		43/2025
102	D-ABLAPL/32217/2024	BABU NAYAK @ SURYAKANTA NAYAK		
	ABLAPL/12344/2024	MP		43/2025
103	D-MACA/581/2025	GIRIJA SANKAR ACHARYA	DURGA CHARAN DEY	
	MACA/ /	MP		44/2025
104	D-CRLA/39357/2024	BAPI@ABHAY KUMAR PATI	AMULYA RATNA PANDA	
	CRLA/2/2025	MP		44/2025
105	D-ABLAPL/24519/2024	JAGABANDHU MALIK @ JAGABANDHU BISWICK	RANJAN DALAI	
	ABLAPL/8881/2024	MP		44/2025
106	D-ABLAPL/15404/2023	CHINU ALLAM @ MUNTAJ ALLI	SATYA RANJAN MULIA	
	ABLAPL/15404/2023	MP		45/2025
107	D-CRLA/39357/2024	BAPI@ABHAY KUMAR PATI	AMULYA RATNA PANDA	
	CRLA/2/2025	MP		45/2025
108	D-MACA/584/2025	GIRIJA SANKAR ACHARYA	DURGA CHARAN DEY	
	MACA/ /	MP		45/2025
109	D-MACA/584/2025	GIRIJA SANKAR ACHARYA	DURGA CHARAN DEY	
	MACA/ /	MP		46/2025
110	D-CRLA/365/2025	AKASH SIRKA	ANIRUDHA DAS	
	CRLA/ /	MP		46/2025
111	D-ABLAPL/37597/2024	GANESWAR BISOI		
	ABLAPL/14404/2024	MP		46/2025
112	D-CRLA/365/2025	AKASH SIRKA	ANIRUDHA DAS	
	CRLA/ /	MP		47/2025
113	D-ABLAPL/38441/2024	DHAN BAHADUR GRUNG @ DHANBAD		
	ABLAPL/14783/2024	MP		47/2025
114	D-MACA/585/2025	TATA AIG GENERAL INSURANCE CO.LTD.	GBSRTTA	
	MACA/ /	MP		47/2025
115	D-ABLAPL/7024/2024	RABINDRA PANIGRAHI	SURYA NARAYAN MISHRA	
	ABLAPL/2630/2024	MP		48/2025
116	D-MACA/591/2025	SWAYAMPRAVA PANDA	DURGA CHARAN DEY	
	MACA/ /	MP		48/2025
117	D-CRLA/370/2025	GATIKRUSHNA SWAIN	HARMOHAN DHAL	
	CRLA/ /	MP		48/2025
118	D-CRLA/370/2025	GATIKRUSHNA SWAIN	HARMOHAN DHAL	
	CRLA/ /	MP		49/2025
119	D-MACA/585/2025	TATA AIG GENERAL INSURANCE CO.LTD.	GBSRTTA	
	MACA/ /	MP		49/2025
120	D-ABLAPL/33251/2024	PINKU RANJAN SWAIN		
	ABLAPL/12672/2024	MP		49/2025

	CRLA/ /	MP		65/2025
153	D-CRLMC/38430/2024 CRLMC/4892/2024	BULU @ PRADEEP KUMAR HAZARY MP	RAVI SHANKAR SAMAL	65/2025
154	D-WA/552/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	66/2025
155	D-CRLA/476/2025 CRLA/ /	GAYADHAR JENA MP	AMULYA RATNA PANDA	66/2025
156	D-CRLMC/136/2024 CRLMC/15/2024	NASREEN FATIMA@ N.FATIMA MP		66/2025
157	D-WA/552/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	67/2025
158	D-CRLMC/35853/2024 CRLMC/4572/2024	NIRANJAN KANDHAPAN MP		67/2025
159	D-CRLA/476/2025 CRLA/ /	GAYADHAR JENA MP	AMULYA RATNA PANDA	67/2025
160	D-CRLMC/499/2025 CRLMC/ /	UMESH MP	SANJIB KUMAR BHANJADEO	68/2025
161	D-CRLA/388/2019 CRLA/388/2019	PRAMOD SAHOO MP	MR BIJAYA KU MOHANTY M/S.DEVASHIS PANDA	68/2025
162	D-WA/552/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY,A.G.A	68/2025
163	D-WA/553/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	69/2025
164	D-CRLA/183/2019 CRLA/183/2019	MD.MUSTAK MP	H.M. DHAL	69/2025
165	D-CRLMC/518/2025 CRLMC/ /	HARIHAR NAYAK MP	AMITAV TRIPATHY	69/2025
166	D-WA/553/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	70/2025
167	D-CRLA/511/2025 CRLA/ /	MANOJ KUMAR BISOYI MP	LALATENDU SAMANTARAY	70/2025
168	D-CRLMC/519/2025 CRLMC/ /	DEEP VARMA MP	MAMTA TRIPATHY	70/2025
169	D-CRLA/511/2025 CRLA/ /	MANOJ KUMAR BISOYI MP	LALATENDU SAMANTARAY	71/2025
170	D-WA/553/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	71/2025
171	D-CRLMC/519/2025 CRLMC/ /	DEEP VARMA MP	MAMTA TRIPATHY	71/2025
172	D-WA/282/2019 WA/282/2019	BUDHURAM LAKRA MP		72/2025
173	D-CRLMC/520/2025 CRLMC/ /	BIJAY KUMAR JENA MP	RAKESH RANJAN DASH	72/2025
174	D-CRLA/522/2025 CRLA/ /	NIROD BISWAL MP	AMITAV TRIPATHY	72/2025
175	D-CRLA/522/2025 CRLA/ /	NIROD BISWAL MP	AMITAV TRIPATHY	73/2025
176	D-WA/598/2025 WA/ /	SRIKANTA GADATYA MP	UPENDRA KUMAR SAMAL	73/2025
177	D-CRLMC/37172/2024 CRLMC/4704/2024	DAYANIDHI JENA @ NIDHIA JENA MP		73/2025
178	D-CRLA/533/2025 CRLA/ /	FAKIRA SAHU MP	JNYANANANDA PANDA	74/2025
179	D-WA/555/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	74/2025
180	D-CRLMC/531/2025 CRLMC/ /	JAGANNATH PATTNAIK MP	SANGRAM KESHARI ROUT	74/2025
181	D-CRLMC/534/2025 CRLMC/ /	SWAGATIKA MISHRA MP	ANKITA MUKHERJI	75/2025
182	D-WA/555/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	75/2025
183	D-CRLA/533/2025 CRLA/ /	FAKIRA SAHU MP	JNYANANANDA PANDA	75/2025

184	D-WA/555/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	76/2025
185	D-CRLA/547/2025 CRLA/ /	JUBRAJ PAL MP	JNYANANANDA PANDA	76/2025
186	D-WA/558/2025 WA/ /	STATE OF ODISHA MP	SACHIDANANDA NAYAK,A.S.C	77/2025
187	D-CRLA/547/2025 CRLA/ /	JUBRAJ PAL MP	JNYANANANDA PANDA	77/2025
188	D-CRLA/560/2025 CRLA/ /	AMI @ SANKARSAN PADHI MP	DEBASIS SARANGI	78/2025
189	D-WA/558/2025 WA/ /	STATE OF ODISHA MP	SACHIDANANDA NAYAK,A.S.C	78/2025
190	D-CRLA/560/2025 CRLA/ /	AMI @ SANKARSAN PADHI MP	DEBASIS SARANGI	79/2025
191	D-WA/558/2025 WA/ /	STATE OF ODISHA MP	SACHIDANANDA NAYAK,A.S.C	79/2025
192	D-CRLA/29/2025 CRLA/ /	BASANT NAYAK MP	SOUBHAGYA KUMAR DASH	80/2025
193	D-WA/494/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	80/2025
194	D-WA/494/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	81/2025
195	D-WA/494/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	82/2025
196	D-WA/672/2025 WA/ /	M.D., ORISSA STATE COOPERATIVE MILK PRODUCTION FEDERATION (OMFED), BBSR MP	PRENUP K. FEDER MOHANTY	83/2025
197	D-WA/678/2025 WA/ /	M.D., ORISSA STATE COOPERATIVE MILK PRODUCTION FEDERATION (OMFED), BBSR MP	PRENUP K. FEDER MOHANTY	84/2025
198	D-WA/497/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	85/2025
199	D-WA/497/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	86/2025
200	D-WA/497/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	87/2025
201	D-WA/535/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA, A.G.A.	88/2025
202	D-WA/535/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA, A.G.A.	89/2025
203	D-WA/535/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA, A.G.A.	90/2025
204	D-WA/536/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN, A.G.A.	91/2025
205	D-WA/710/2025 WA/ /	JITENDRA KUMAR NAG MP	KSHIROD KUMAR ROUT	92/2025
206	D-WA/536/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN, A.G.A.	93/2025
207	D-WA/619/2025 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL,A.G.A	94/2025
208	D-WA/536/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN, A.G.A.	95/2025
209	D-WA/619/2025 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL,A.G.A	96/2025
210	D-WA/619/2025 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL,A.G.A	97/2025
211	D-WA/52391/2024 WA/28/2025	SHANTI MANJARI DEI MP	MILAN KANUNGO	98/2025
212	D-WP(C)/54372/2024 WP(C)/32971/2024	AKSHAYA KUMAR NAYAK MP	ASHOK KUMAR BEHERA	236/2025
213	D-WP(C)/647/2018 WP(C)/647/2018	SRI SRI LAXMI MAA SELF HELP GROUP MP	MR.SIDHARTH PRASAD DAS	237/2025
214	D-WP(C)/41154/2023 WP(C)/41154/2023	SANJAY KESHARI MOHAPATRA MP		238/2025
215	D-WP(C)/21886/2024	DHOINA KUMAR SAMANTRAY	LALATENDU SAMAL	

216	WP(C)/13160/2024 D-WP(C)/453/2025 WP(C)/ /	MP HARSABATI PADHI @ HOROSO BATI PADH	MP PRASANNA KUMAR MISHRA	239/2025
217	D-WP(C)/36976/2024 WP(C)/22567/2024	GOURI SHANKAR BEHERA MP	PARTHA SARATHI NAYAK	240/2025
218	D-WP(C)/51930/2024 WP(C)/31588/2024	PANCHANAN PALAI MP	PRASANNA KUMAR RATH	241/2025
219	D-WP(C)/438/2025 WP(C)/508/2025	GOLEKH NAYAK MP	LINGARAJ MOHANTY	242/2025
220	D-WP(C)/465/2025 WP(C)/534/2025	JOGINDRA NATH SAHU MP	KRISHNA CHANDRA SAHU	243/2025
221	D-WP(C)/55021/2024 WP(C)/470/2025	RUSHI MALI MP	MANOJ KUMAR PATI	244/2025
222	D-WP(C)/52537/2024 WP(C)/32137/2024	BABAJI JENA MP	SOUMYA MISHRA	245/2025
223	D-WP(C)/53144/2024 WP(C)/98/2025	THE MANAGER, NEW INDIA ASSURANCE	PRASANTA KUMAR MOHANTY CHANDWAR BRANCH, CUTTACK	246/2025
224	D-WP(C)/42326/2024 WP(C)/26358/2024	CHAIRMAN CUM MANAGING DIRECTOR, MP	BIRAJA PRASANNA DAS S.PATRA, S.K.MOHAN	247/2025
225	D-WP(C)/471/2025 WP(C)/530/2025	MD. JAMIL ANSARI MP	AMIT PRASAD BOSE	248/2025
226	D-WP(C)/52009/2024 WP(C)/223/2025	BEENAPANI DEGREE COLLEGE, DHUMAB	PRASANTA KUMAR MISHRA	249/2025
227	D-WP(C)/54977/2024 WP(C)/479/2025	THE EXECUTIVE ENGINEER, ELECTRICALS	TREDDI, HANDBRANDS ELECTRICAL DIVISION	250/2025
228	D-WP(C)/51954/2024 WP(C)/398/2025	SARASWATI KISAN MP	SHASHI BHUSAN JENA	251/2025
229	D-WP(C)/54955/2024 WP(C)/485/2025	SANJAYA KUMAR MOHAPATRA MP	UMESH CHANDRA MOHANTY	252/2025
230	D-WP(C)/6086/2016 WP(C)/6086/2016	BALARAM PANDA MP	SANTOSH KUMAR NANDA	253/2025
231	D-WP(C)/477/2025 WP(C)/ /	M/S LAXMI NARAYAN MAN MOHAN LAL ARUN KUMAR PATRA MP		254/2025
232	D-WP(C)/54983/2024 WP(C)/360/2025	BIKASH KUMAR PRADHAN MP	KUNAL KUMAR SWAIN	255/2025
233	D-WP(C)/479/2025 WP(C)/ /	GOPAL SAHUKAR MP	ARUN KUMAR PATRA	256/2025
234	D-WP(C)/54270/2024 WP(C)/33012/2024	ROURKELA ISPAT KARAKHANA KARMACH	HAISHANKAR MOHAPATRA	257/2025
235	D-WP(C)/31755/2024 WP(C)/18138/2024	ARVIND KUMAR JHA MP	ARUN KUMAR PATRA	258/2025
236	D-WP(C)/481/2025 WP(C)/ /	TULASI SAHUKAR MP	ARUN KUMAR PATRA	259/2025
237	D-WP(C)/480/2025 WP(C)/ /	SUJATA MANJARI PATI MP	ARUN KUMAR PATRA	260/2025
238	D-WP(C)/53908/2024 WP(C)/164/2025	JAYANTI SAHU MP	RAMAKANTA SARANGI	261/2025
239	D-WP(C)/54985/2024 WP(C)/364/2025	SACHIDANANDA MEHER MP	ARUN KUMAR PATRA	262/2025
240	D-WP(C)/1842/2015 WP(C)/1842/2015	SARASWATI NAIK MP	B.S.TRIPATHY	263/2025
241	D-WP(C)/54369/2024 WP(C)/298/2025	BONNAMALI MANIMALA MP	MAHENDRA KUMAR SAHOO	264/2025
242	D-WP(C)/490/2025 WP(C)/ /	DILIP KUMAR ROUSTRAY MP	TRILOCHAN PANIGRAHI	265/2025
243	D-WP(C)/491/2025 WP(C)/ /	TRINATH GIRI MP	AMIT PRASAD BOSE	266/2025
244	D-WP(C)/54374/2024 WP(C)/300/2025	SANJAYA KUMAR MAHALIK MP	MAHENDRA KUMAR SAHOO	267/2025
245	D-WP(C)/499/2025 WP(C)/ /	DEBASIS PRADHAN MP	BIRAJA PRASANNA DAS	268/2025
246	D-WP(C)/54425/2024 WP(C)/301/2025	SAROJ JENA MP	MAHENDRA KUMAR SAHOO	269/2025
				270/2025

	WP(C)/29265/2024	MP		302/2025
279	D-WP(C)/4434/2024	NIRANJAN BARIK	MAHESWAR MOHANTY	
	WP(C)/3020/2024	MP		303/2025
280	D-WP(C)/54009/2024	M/S CORDANT ENGINEERINGS INDIA PVT LTD	BIHAR PRANAB MOHANTY	
	WP(C)/91/2025	MP		304/2025
281	D-WP(C)/564/2025	SANJAY KUMAR MOHAPATRA	SATYA RANJAN PATI	
	WP(C)/ /	MP		305/2025
282	D-WP(C)/54340/2024	BIPIN PANDA	LINGARAJ MOHANTY	
	WP(C)/117/2025	MP		306/2025
283	D-WP(C)/571/2025	SHEIKH MAJID @ MAZID	UMA CHARAN MISHRA	
	WP(C)/596/2025	MP		307/2025
284	D-WP(C)/53942/2024	M/S. ADIILAKSMI CONSTRUCTION PVT LTD	CHIBIKSEN PARIDA	
	WP(C)/150/2025	MP		308/2025
285	D-WP(C)/576/2025	PRADEEP KUMAR BEHERA	BAIDHAR SAHOO	
	WP(C)/ /	MP		309/2025
286	D-WP(C)/577/2025	NAYAN KUMAR RAHA	SAIBRATA RATH	
	WP(C)/ /	MP		310/2025
287	D-WP(C)/578/2025	RAJENDRA MALLICK	PRASANT KISHORE RAY	
	WP(C)/ /	MP		311/2025
288	D-WP(C)/579/2025	KALU CHARAN ROUT	BAIDHAR SAHOO	
	WP(C)/ /	MP		312/2025
289	D-WP(C)/11581/2015	AVISHEK MOHANTY		313/2025
	WP(C)/11581/2015	MP		
290	D-WP(C)/51246/2024	NABANITA KAPAT PATRA	UPENDRA KUMAR SAMAL	
	WP(C)/31072/2024	MP		314/2025
291	D-WP(C)/583/2025	AJAYA KUMAR MALLICK	BAIDHAR SAHOO	
	WP(C)/ /	MP		315/2025
292	D-WP(C)/587/2025	BIPANA JENA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		316/2025
293	D-WP(C)/593/2025	KRUSHNA CHANDRA BEHERA	NIHAL RATH	
	WP(C)/ /	MP		317/2025
294	D-WP(C)/55059/2024	BHAGYA LAXMI PADHI	BIRAJA PRASANNA DAS	
	WP(C)/32/2025	MP		318/2025
295	D-WP(C)/51236/2024	ASHIS MOHAPATRA	ANURAG PATI	
	WP(C)/430/2025	MP		319/2025
296	D-WP(C)/596/2025	BRUNDABAN MAJHI	AMIYA KUMAR CHHATOI	
	WP(C)/598/2025	MP		320/2025
297	D-WP(C)/54084/2024	HARA PRASAD ACHARI	ADYASIDHI MISHRA	
	WP(C)/419/2025	MP		321/2025
298	D-WP(C)/20922/2024	DR. SASHIKALA BEURA	H.M.DHAL	
	WP(C)/12194/2024	MP		322/2025
299	D-WP(C)/54085/2024	SK. ABDUL JAHID	PRAVASH CHANDRA JENA	
	WP(C)/159/2025	MP		323/2025
300	D-WP(C)/54265/2024	M/S PIONEER CONSTRUCTION COMPANY, SAKURBI	SUKANTA KUMAR ACHARYA	
	WP(C)/445/2025	MP		324/2025
301	D-WP(C)/54269/2024	SHAISTA PRAWEEEN	SASWAT KUMAR ACHARYA	
	WP(C)/446/2025	MP		325/2025
302	D-WP(C)/603/2025	LAXMIKANTA PANDA	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		326/2025
303	D-WP(C)/8569/2004	UTTAM BEHERA	M/S.RAMAKANTA MOHANTY, SUMITRA MOHANTY	
	WP(C)/8569/2004	MP		327/2025
304	D-WP(C)/54658/2024	UNION OF INDIA, NEW DELHI	BISWAJIT MAHARANA	
	WP(C)/ /	MP		328/2025
305	D-WP(C)/8569/2004	UTTAM BEHERA	M/S.RAMAKANTA MOHANTY	
	WP(C)/8569/2004	MP		329/2025
306	D-WP(C)/8569/2004	UTTAM BEHERA	M/S.RAMAKANTA MOHANTY	
	WP(C)/8569/2004	MP		330/2025
307	D-WP(C)/608/2025	JEMA CHAKHI	UPENDRA KUMAR SAMAL	
	WP(C)/610/2025	MP		331/2025
308	D-WP(C)/606/2025	SUKANTA KUMAR SETHI	NIHAL RATH	
	WP(C)/ /	MP		332/2025
309	D-WP(C)/617/2025	HIRENDRA PRATAP SINGH DEO	UPENDRA KUMAR SAMAL	
	WP(C)/ /	MP		333/2025

310	D-WP(C)/2705/2024 WP(C)/1317/2024	NETRANANDA BAG MP	KUNAL KUMAR SWAIN	334/2025
311	D-WP(C)/30833/2024 WP(C)/18953/2024	BINODINI MISHRA MP		335/2025
312	D-WP(C)/44012/2024 WP(C)/27038/2024	STATE BANK OF INDIA, STRESSED ASSETS MP	RECOVERIES BRANCH, SAMBALPUR	336/2025
313	D-WP(C)/55060/2024 WP(C)/214/2025	BHAGYA LAXMI PADHI MP	BIRAJA PRASANNA DAS	337/2025
314	D-WP(C)/626/2025 WP(C)/ /	PRATAP MOHANTY MP	PRASANTA KUMAR MOHANTY (2)	338/2025
315	D-WP(C)/55063/2024 WP(C)/216/2025	BHAGYA LAXMI PADHI MP	BIRAJA PRASANNA DAS	339/2025
316	D-WP(C)/55068/2024 WP(C)/220/2025	BHAGYA LAXMI PADHI MP	BIRAJA PRASANNA DAS	340/2025
317	D-WP(C)/630/2025 WP(C)/ /	BASANTA KUMAR PRADHAN MP	ARUN KUMAR PATRA	341/2025
318	D-WP(C)/36369/2024 WP(C)/21090/2024	SUNIL KUMAR SUBUDHI MP	SAILABALA JENA	342/2025
319	D-WP(C)/636/2025 WP(C)/ /	KESHORI SENHI BHATRA @ KISHORI SNEH MP	CHITRA PRAKASH PATRA	343/2025
320	D-WP(C)/54341/2024 WP(C)/118/2025	AJAY KUMAR PAIKRAY MP	LINGARAJ MOHANTY	344/2025
321	D-WP(C)/7487/2022 WP(C)/7487/2022	M/S. B.D.COMPANY MP	PRAFULLA KUMAR SAHOO	345/2025
322	D-WP(C)/7487/2022 WP(C)/7487/2022	M/S. B.D.COMPANY MP	PRAFULLA KUMAR SAHOO, BIGYAN KUMAR SHARMA	346/2025
323	D-WP(C)/7487/2022 WP(C)/7487/2022	M/S. B.D.COMPANY MP	PRAFULLA KUMAR SAHOO	347/2025
324	D-WP(C)/55106/2024 WP(C)/27/2025	DINABANDHU MOHAPATRA MP	ABHIRAM SWAIN	348/2025
325	D-WP(C)/650/2025 WP(C)/ /	ARATI SAHOO MP	DR.PATANJALI TRIPATHY	349/2025
326	D-WP(C)/652/2025 WP(C)/ /	ASIT KUMAR PARIDA MP	PRATIK DASH	350/2025
327	D-WP(C)/609/2025 WP(C)/ /	JAGANNATH PRASAD BEHERA MP	UMAKANT SAHOO	351/2025
328	D-WP(C)/659/2025 WP(C)/612/2025	RAMCHANDRA MUNIPAL MP	SUSANTA KUMAR DASH	352/2025
329	D-WP(C)/55099/2024 WP(C)/397/2025	SATYA RANJAN SAMANTA MP	ARUN KUMAR PATRA	353/2025
330	D-WP(C)/659/2025 WP(C)/612/2025	RAMCHANDRA MUNIPAL MP	SUSANTA KUMAR DASH	354/2025
331	D-WP(C)/51400/2024 WP(C)/31160/2024	M/S DALMIA CEMENT (BHARAT) LTD., TAMILNADU MP	PRASANNA SARANGI,ASHOK KU PARIJA,SR.ADV	355/2025
332	D-WP(C)/53914/2024 WP(C)/ /	DR. BIKASH DAS MP	DR. BINODA KUMAR MISHRA	356/2025
333	D-WP(C)/54874/2024 WP(C)/437/2025	BHIMASEN KHUNTIA MP	SHIB SHANKAR MOHANTY	357/2025
334	D-WP(C)/47932/2024 WP(C)/29226/2024	BANALATA BEHERA MP	SUKANTA KUMAR NAYAK (2)	358/2025
335	D-WP(C)/54824/2024 WP(C)/449/2025	M/S NAYAK DISTRIBUTORS, DHENKANAI MP	RAJIV CHOUDHURY	359/2025
336	D-WP(C)/663/2025 WP(C)/ /	SATYABHAMA DEI MP	SATYAJIT MOHAPATRA (2)	360/2025
337	D-WP(C)/54482/2024 WP(C)/451/2025	TRIPURA MISHRA MP	SUBHRANSU BHUSAN MOHANTY	361/2025
338	D-WP(C)/665/2025 WP(C)/ /	PANKAJ KUMAR MOHANTY MP	SASWATI MOHAPATRA	362/2025
339	D-WP(C)/52266/2024 WP(C)/518/2025	M/S DIVINE EDUCATION AND CHARITABLE MP	BIHARANI PRASAD MOHANTY	363/2025
340	D-WP(C)/667/2025 WP(C)/ /	DIBAKAR BEHERA MP	PRITAM KUMAR MOHANTY	364/2025
341	D-WP(C)/53403/2024	NITYANANDA MAHANANDA	AGNIHOTRA SAHU	

	WP(C)/524/2025	MP		365/2025
342	D-WP(C)/48061/2024	BIRAKISHORE BEHERA		
	WP(C)/28775/2024	MP		366/2025
343	D-WP(C)/48065/2024	BABULI DEHURI		
	WP(C)/28781/2024	MP		367/2025
344	D-WP(C)/671/2025	BHABI BEHERA	AMITABH MISHRA	
	WP(C)/ /	MP		368/2025
345	D-WP(C)/55120/2024	LIDIYA GURIA	PRATAP CHANDRA CHHINCHANI	
	WP(C)/585/2025	MP		369/2025
346	D-WP(C)/50941/2024	NAGEN KUMAR BARAD	PRASANTA KUMAR JOSHI	
	WP(C)/31941/2024	MP		370/2025
347	D-WP(C)/684/2025	JAGADISH PRASAD SAHU	DIGAMBARA MISHRA	
	WP(C)/ /	MP		371/2025
348	D-WP(C)/690/2025	MAMTAJ MOHARANA	NIRANJAN LENKA	
	WP(C)/ /	MP		372/2025
349	D-WP(C)/55111/2024	SUNANDA MOHAPATRA	ARUN KUMAR PATRA	
	WP(C)/279/2025	MP		373/2025
350	D-WP(C)/692/2025	SARITA SWAIN	SUBRATA MISHRA	
	WP(C)/ /	MP		374/2025
351	D-WP(C)/691/2025	RAMESH CHANDRA DETHI	RAMESH CHANDRA SWAIN	
	WP(C)/ /	MP		375/2025
352	D-WP(C)/696/2025	DR. ARUNA KUMAR DASH	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		376/2025
353	D-WP(C)/695/2025	PARAMANANDA NAIK	GOKULANANDA PADHI	
	WP(C)/ /	MP		377/2025
354	D-WP(C)/702/2025	BIMLRAJ OUTSOURCING PVT. LTD., HAR	SONU RAV DAS	
	WP(C)/ /	MP		378/2025
355	D-WP(C)/719/2025	SARADA PRASANNA BHAT	KISHORE KUMAR MOHANTA	
	WP(C)/ /	MP		379/2025
356	D-WP(C)/726/2025	ANIL KUMAR BEURA	SUMANTA BHUYAN	
	WP(C)/ /	MP		380/2025
357	D-WP(C)/732/2025	PRAHALLAD PRADHAN	ACHYUTANANDA PATTANAIAK	
	WP(C)/ /	MP		381/2025
358	D-WP(C)/733/2025	SUDHANSHU KUMAR PADHEE	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		382/2025
359	D-WP(C)/734/2025	DEEPTI RANJAN ROUT	DILLIP KUMAR MOHAPATRA	
	WP(C)/ /	MP		383/2025
360	D-WP(C)/666/2025	JAGABANDHU PRADHAN	JYOTI RANJAN DEO	
	WP(C)/ /	MP		384/2025
361	D-WP(C)/742/2025	BARUNI BISWAL	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		385/2025
362	D-WP(C)/54915/2024	SANTOSH KUMAR PARIDA	LINGARAJ SARANGI	
	WP(C)/257/2025	MP		386/2025
363	D-WP(C)/746/2025	SUKANTI SETHI	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		387/2025
364	D-WP(C)/54687/2024	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	
	WP(C)/454/2025	MP		388/2025
365	D-WP(C)/747/2025	MANGALAM METALS AND ORES LTD., SUND	SARAT KUMAR ACHARYA	
	WP(C)/ /	MP		389/2025
366	D-WP(C)/748/2025	PRASANNA KUMARI ROUT	ANKITA MUKHERJI	
	WP(C)/ /	MP		390/2025
367	D-WP(C)/54687/2024	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	
	WP(C)/454/2025	MP		391/2025
368	D-WP(C)/54968/2024	ABINASH DASH	ARUN KUMAR PATRA	
	WP(C)/500/2025	MP		392/2025
369	D-WP(C)/749/2025	RABI NARAYAN BEHERA	JAJATI KESHARI KHUNTIA	
	WP(C)/ /	MP		393/2025
370	D-WP(C)/750/2025	BIJAY KUMAR KHATUA	KISHORE KUMAR MOHANTA	
	WP(C)/ /	MP		394/2025
371	D-WP(C)/54718/2024	PRAVAT NAIK	GEETA RANI MALLICK	
	WP(C)/531/2025	MP		395/2025
372	D-WP(C)/752/2025	DR.KANHU CHARAN SWAIN	GYANESWAR SATPATHY	
	WP(C)/ /	MP		396/2025

373	D-WP(C)/754/2025 WP(C)/ /	SUDHIR KUMAR LENKA MP	SRIKANTA MAHUNTA	397/2025
374	D-WP(C)/53893/2024 WP(C)/560/2025	SAROJ BANCHHOR MP	BAIDHAR SAHOO	398/2025
375	D-WP(C)/755/2025 WP(C)/ /	DR.JAYANT KUMAR NANDA MP	GYANESWAR SATPATHY	399/2025
376	D-WP(C)/757/2025 WP(C)/ /	DR.DUSMANTA SAHOO MP	GYANESWAR SATPATHY	400/2025